



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Wednesday,20th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">WA/411/2023</a>	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 3 ORS. <b>Versus</b> PRADYUT BARUAH AND ANR.	MR. D MOZUMDER MR. C K S BARUAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/3304/2023</a> in <a href="#">WA/411/2023</a>	THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 3 ORS. <b>Versus</b> PRADYUT BARUAH AND ANR.	MR. D MOZUMDER MR. C K S BARUAH	
2	<a href="#">PIL/34/2024</a>	SHANKAR MANDIR PRATIBEKHI SAMAJ AND 25 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. B K DAS MR G JALAN MR H P GUWALA H P NEOG	GA, ASSAM MR J PAYENG (r-8) MR M CHETIA (r-8) SC, PWD (BUILDING) SC, SOCIAL JUSTICE AND EMPOWERMENT SC, K A A C
3	<a href="#">PIL/39/2024</a>	BARASHA THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	GA, ASSAM
4	<a href="#">Cont.Cas(C)/103/2024</a>	DR. KARABI KALITA <b>Versus</b> DR. BIJOY DEKA	MR. K N CHOUDHURY MR D DAS MR R CHAKRAVORTY MS. R. ENGJAIFI S RABHA	MR. P KALITA
5	<a href="#">WP(C)/5797/2023</a>  CAVT. NO. 08912/023,	EMPLOYEES STATE INSURANCE CORPORATION AND 4 ORS <b>Versus</b> DR. KARABI KALITA AND ANR	MR. P KALITA (P-5) MR. K BAISHYA	MR R SHARMA MR D DAS MR R CHAKRAVORTY MS. R. ENGJAIFI (r-1) S RABHA (r-1) DY.S.G.I. FOR CAVEATOR
6	<a href="#">WA/329/2024</a> FIXED	H MALVINA <b>Versus</b> K PAWHNIE AND 7 ORS	MR. K N CHOUDHURY MR S DAS MS N MAHANTA N GAUTAM	GA, MIZORAM

7	<a href="#">I.A.(Civil)/817/2024</a> in WA/2527/2024	MD. ISMAHIL ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S HUSSAIN	GA, ASSAM MR P SHARMAH(R-2)
	<b>WITH</b> <a href="#">WA/2527/2024</a> (Filing Number)	ISMAHIL ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS E	MR. R C DAS	
8	<a href="#">I.A.(Civil)/1047/2024</a> CAVT. NO.02012/024, in WA/3085/2024	RANA DEV SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	MR. K N CHOUDHURY (r-5) MR. M MAHANTA (R-5) MR. B BORAH MR. B BORAH SC, FOREST FOR CAVEATOR
	<b>WITH</b> <a href="#">WA/3085/2024</a> (Filing Number)	RANA DEV SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS B	MR. D DAS SR. ADV	
	<b>WITH</b> <a href="#">I.A.(Civil)/4001/2024</a> (Filing Number)	RANA DEV SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS B	MR. D DAS SR. ADV	
9	<b>WITH</b> <a href="#">WA/3087/2024</a> (Filing Number)	RANA DEV SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS B	MR. D DAS SR. ADV	
	<b>WITH</b> <a href="#">I.A.(Civil)/1046/2024</a>	RANA DEV SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, FOREST
	<b>WITH</b> <a href="#">I.A.(Civil)/4004/2024</a> (Filing Number)	RANA DEV SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS B	MR. D DAS SR. ADV	
10	<a href="#">I.A.(Civil)/1367/2024</a> FIXED in WA/2870/2024	ANJALI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS H	MR. T K BHUYAN A GAUTAM MR. C TALUKDAR	GA, ASSAM DY.S.G.I.
	<b>WITH</b> <a href="#">WA/2870/2024</a> (Filing Number)	ANJALI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS H	MR. T K BHUYAN	
	<b>WITH</b> <a href="#">I.A.(Civil)/1194/2024</a>	ANJALI SHARMA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. T K BHUYAN A GAUTAM MR. C TALUKDAR	GA, ASSAM DY.S.G.I.
11	<a href="#">I.A.(Civil)/2583/2024</a> in WA/310/2023	THE GAUHATI UNIVERSITY AND ANR. <b>Versus</b> PRANITA CHOUDHURY AND ANR	MR. P J PHUKAN MR. P J PHUKAN	MR. A K SARKAR MR. P MAHANTA (r-3) MR D KALITA (R-1)
	<b>WITH</b> <a href="#">WA/310/2023</a>	THE GAUHATI UNIVERSITY AND ANR. <b>Versus</b> PRANITA CHOUDHURY AND ANR.	MR. P J PHUKAN	MR. P. BORGOHAIN (r-3) MR H J TAMULI (R-1) MR. P MAHANTA (r-3) MR D KALITA (R-1) MS C DAS (r-3) MS. M BORGOHAIN
12	<a href="#">I.A.(Civil)/3522/2024</a> in WA/13363/2024	THE PRINCIPAL KENDRIYA VIDYALAYA SANGHATHAN ONGC <b>Versus</b> SANGEETA KORMAL YADAV AND ANR	MR. S C BISWAS MS. U NANDA MS A BORAH MS. J GHOSH	DY.S.G.I.
	<b>WITH</b> <a href="#">WA/13363/2024</a> (Filing Number)	THE PRINCIPAL KENDRIYA VIDYALAYA SANGHATHAN ONGC <b>Versus</b> SANGEETA KORMAL YADAV AND ANR	MR. S C BISWAS	

**- FOR FRESH ADMISSION WITH STAY/BAIL -**

13	<a href="#">PIL/56/2024</a>	CLEAN CARE SOCIETY OF ASSAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B B NARZARY MR B BURAGOHAIN MR. P K GOGOI MR J P KACHARI	MR. I CHOWDHURY SR ADV(R-4) MR T DAS(R-4) R. CHAUHAN(R-4) MS A CHOPHY(R-4) SC, FOREST SC, PCB
14	<a href="#">WA/318/2024</a>	PURBATTAR UDYOG HANDICRAFT CO OPERATIVE SOCIETIES LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR A HOSSAIN SMTI H DEVI	GA, ASSAM SC, REVENUE SC, G M D A
15	<a href="#">WA/383/2024</a>	SHYAMAL DUTTA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR H GUPTA MR H DAS MR Y. BARBHUIYA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
16	<a href="#">WP(C)/5280/2024</a> FIXED	NABAJYOTI BORA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M RANA MD M HOQUE	SC, APSC MR. D J DAS (R-4) DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM
17	<a href="#">WP(C)/5624/2024</a>	MINU DEVI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K SINGH MR. A GANGULY MR B PUSHILAL MR. A DHANUKA	SC, HIGHER EDU GA, ASSAM SC, REVENUE
18	<a href="#">WP(C)/5626/2024</a>	BISWA BHARATI NATH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K SINGH MR. A GANGULY MR B PUSHILAL MR. A DHANUKA	SC, HIGHER EDU GA, ASSAM SC, REVENUE
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
19	<a href="#">PIL/40/2024</a>	SUJIT KUMAR CHANDA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	GA, ASSAM SC. AGRICULTURE
20	<a href="#">PIL/49/2024</a>	BAPOJITH LANGTHASA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A I KATHAR MR. A RONGPHAR	SC, REVENUE SC, DIMA HASAO SC, NCHAC
21	<a href="#">PIL/55/2024</a>	WE FOR GUWAHATI FOUNDATION AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. D GHOSH	GA, ASSAM SC, HEALTH
22	<a href="#">PIL/59/2024</a>	RAJIB LANGTHASA AND 2 ORS <b>Versus</b> THE GOVERNMENT OF ASSAM AND 14 ORS	MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	SC, FINANCE SC, N C HILLS SC, FOREST
23	<a href="#">WA/294/2024</a>	SAMIRAN CH DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, AG MR. D GOGOI, SC, PHE DEPTT. SC, P H E SC, FINANCE DEPTT.
24	<a href="#">WA/338/2024</a> FIXED	THE STATE BANK OF INDIA <b>Versus</b> SMTI. USHA CHAKRABORTY	MR. B J MUKHERJEE MR. H BURAGOHAIN	MS S SHARMA
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
25	<a href="#">WP(C)/6340/2023</a> FIXED, WITH LCR 2 FILES	UNION OF INDIA AND 5 ORS. <b>Versus</b> SRI RAHIM UDDIN BARBHUIYA	MR. B CHAKRAVARTY SC, C.G.C.	DR G J SHARMA MR S NATH
26	<a href="#">WA/55/2024</a>	SAMITI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR A ALI MS. M KHATUN	GA, ASSAM MS. M D BORAH, FISHERY DEPTT. MR DEBA SARMAH (R-5) MS N SHYAM(R-5)
27	<a href="#">WA/135/2024</a>	SHASHINDRA NATH BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. S BISWAKARMA MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN MS A CHOPHY	SC, APSC MR. H R DAS (R-10) SC, WPT AND BC

28	<a href="#">WA/364/2024</a> FIXED	M/S MEGHA ELECTRICALS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. N N B CHOUDHURY MR. A A BARMAN MR. D SUTRADHAR	GA, ASSAM MR. R DUBEY(R-10) MS. A B KAYASTHA(R-10) MR. A N I HUSSAIN (R-10) MS N B KAYASTHA(R-10) SC, PWD
29	<a href="#">WP(C)/2343/2024</a>	M/S SUSHEE INFRA AND MINING LTD. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR A NATH MS M PARBIN	SC, CGST GA, ASSAM MR. B CHOUDHURY (SC, SGST) DY.S.G.I.
30	<a href="#">WP(C)/4056/2024</a>	ARUN KHUNDONGBAM @ NANA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R SEKHAR MR. B D CHOWDHURY A NEOG	GA, ASSAM SC, CBI SC, GHC
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
31	<a href="#">PIL/12/2024</a>	GITIKA BHATTACHARJYA AND 12 ORS <b>Versus</b> UNION OF INDIA AND 7 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. R K D CHOUDHURY( DEPUTY SOLICITOR GENERAL OF INDIA) MR R DHAR, SC, PWD DY.S.G.I.
32	<b>WITH</b> <a href="#">WP(C)/2700/2024</a>	NAVAJYOTI SARMA <b>Versus</b> UNION OF INDIA AND 9 ORS	MR. K P PATHAK MR P R SARMA MR BHARGAV DAS	GA, ASSAM MR. R K D CHOUDHURY MR. R K D CHOUDHURY MR. R BORPUJARI(R-10) MS. RUKMINI BARUA(R-10) MS. PADMINI BARUA(R-10) DY.S.G.I. SC, PWD
33	<a href="#">WA/117/2024</a>	DR. AMIT SWARNAKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A SARMA MR.K PAUL MR D K DEY MR.J P CHAUHAN MS. R VERMA	SC, APSC MR. B K DAS(R-3) MS. P DAS(R-3) MR K THAKUR (R-4) MS P DEVI (R-4) MS. NANDITA DEVI (R-4) MR P R SARMA (R-4) MR D MEDHI (R-4) B ALI SK (R-4) SC, HEALTH
34	<a href="#">WP(C)/2303/2024</a>	SUNIRMAL BATTACHARJEE AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. R CHOUDHURY MS. B. HAZARIKA	MR. K GOGOI DY.S.G.I. SC, HEALTH AND F W
35	<b>WITH</b> <a href="#">WP(C)/7348/2023</a>	SEEMA CHAKRABORTY AND ANR <b>Versus</b> UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY U U KHAN MR A AHMED	GA, ASSAM MRS. A GAYAN DY.S.G.I. SC, HEALTH
36	<b>WITH</b> <a href="#">WP(C)/2344/2024</a>	PANKAJ KUMAR DAS AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B K GOGOI MR. N D SARMA	MR. D J DAS.(R-2) DY.S.G.I. SC, HEALTH
37	<b>WITH</b> <a href="#">WP(C)/2399/2024</a>	PRANJITA BARUAH KALITA AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR D SENAPATI MS. S KATAKEY MR H K SARMA MS K BHATTACHARYYA	DY.S.G.I. SC, HEALTH AND F W

**HEARING**

38	<a href="#">PIL/29/2020</a>	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	MR. M Z AHMED (R9, R10) MS. B DUTTA (R9, R10) GA, ASSAM MR. P N GOSWAMI, ADDL. AG, ASSAM (R-13 & 14) ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA SC, FOREST MR. S K SHARMA (R9, R10)
	<b>WITH</b> <a href="#">I.A.(Civil)/1808/2020</a> in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. D K DAS	
	<b>WITH</b> <a href="#">I.A.(Civil)/665/2021</a> in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, OIL SC, FOREST
	<b>WITH</b> <a href="#">I.A.(Civil)/143/2022</a> in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	ASSTT.S.G.I. SC, FOREST
	<b>WITH</b> <a href="#">I.A.(Civil)/161/2022</a> in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS	MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, FOREST
	<b>WITH</b> <a href="#">I.A.(Civil)/465/2022</a> in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. D K DAS MR C KUMAR	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1418/2022</a> in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, FOREST
	<b>WITH</b> <a href="#">I.A.(Civil)/1087/2023</a> in PIL/29/2020	COAL INDIA LIMITED <b>Versus</b> MRINMOY KHATANIAR AND 9 ORS	MR M Z AHMED MS. B DUTTA MR. A M DUTTA	ASSTT.S.G.I. SC, FOREST MR. D K DAS
39	<a href="#">PIL/30/2020</a>	VIKRAM RAJKHOWA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 16 ORS.	MR. V RAJKHOWA PETITIONER IN PERSON MR. S BARTHAKUR	GA, AP MR. M Z AHMED (R16, R17) MS. B DUTTA (R16, R17) GA, ASSAM MR. S K DUTTA (INTERVENER) SC. COAL INDIA ASSTT.S.G.I. SC, FOREST MR. S K SHARMA (R16, R17)
40	<a href="#">PIL/36/2020</a>	BASANTA DEKA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. T GOGOI MR. K K HANDIQUE	MR. M Z AHMED (R5, R6) MS. B DUTTA (R5, R6) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA MR. S K SHARMA (R5, R6)
41	<a href="#">PIL/45/2020</a>	BIBEK DAS AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS. N DEKA MR SAURADEEP DEY	ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, FOREST SC, COAL INDIA

42	<b>WITH</b> <a href="#">PIL/39/2022</a>	MRINMOY KHATANIAR AND ANR <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR D K DAS MR. R K AGARWALA MRS. R S CHOWDHURY MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA SC, FOREST
43	<a href="#">WP(C)/1726/2020</a>	MITHUN CHAKRABORTY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. J HAZARIKA MR. M CHOUDHURY MR S DIFUSA MRS. R YASMIN	GA, ASSAM SC, S E C
44	<a href="#">WP(C)/3760/2022</a>	PROMITA NARZARY AND 15 ORS <b>Versus</b> THE BODOLAND UNIVERSITY AND 4 ORS	MR. P K GOSWAMI MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	MR B P BORAH SC, BODOLAND UNIVERSITY SC, U G C
45	<a href="#">WA/253/2023</a>	THE ALL ASSAM TENNIS ASSOCIATION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI	GA, ASSAM SC, HOUSING AND URBAN AFFAIRS SC, REVENUE SC, G M D A
46	<b>WITH</b> <a href="#">WA/126/2023</a>	KHIRESWARI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. A	MR I CHAKMA	GA, ASSAM SC, REVENUE SC, GMC SC, G M D A
47	<b>WITH</b> <a href="#">WA/234/2023</a>	ANIL KALITA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS. E	MR U S BORGHAIN MR. M KALITA MR. J HATIMURIA MS DIPSY RAJA	GA, ASSAM SC, GMC SC. REVENUE
48	<b>WITH</b> <a href="#">WA/316/2023</a>	THARO ASHANGBI SINGHA AND 13 ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR S BORTHAKUR MR. K K HANDIQUE MS. P BORAH	GA, ASSAM SC, REVENUE SC, G M D A
49	<b>WITH</b> <a href="#">WA/317/2023</a>	BICHITRA KR. BORAH AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR S BORTHAKUR MR. M K DEURI MS. P BORAH	GA, ASSAM SC, REVENUE SC, G M D A
50	<a href="#">WA/268/2023</a> CAVT. NO.07442/023,	BANABINA BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC MR P BHARDWAJ SC, BTC FOR CAVEATOR MR. D J BORAH

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LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
9)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
11)	MR A R BHUYAN	11-11-2024	To	29-11-2024
12)	MR G GOSWAMI	15-11-2024	To	20-11-2024
13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024

16)	MR. R K BHATRA	12-11-2024	To	24-11-2024
17)	MR. R P SINGH	14-11-2024	To	06-12-2024
18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024
24)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
25)	MRS. A GAYAN	19-11-2024	To	22-11-2024
26)	MR B P BORAH	20-11-2024	To	23-11-2024
27)	MR. K P PATHAK	19-11-2024	To	26-11-2024
28)	MR. S P ROY	18-11-2024	To	20-11-2024
29)	MR. R ISLAM	19-11-2024	To	30-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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### [ For Wednesday,20th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">WP(C)/6029/2023</a> B/O	SMT. PAILODI PHONGLO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R BORA MR. D. BORAH	SC, ELEM. EDU GA, ASSAM SC, FINANCE SC, DIMA HASAO
<b>MOTION</b>				
2	<a href="#">Cont.Cas(C)/31/2023</a> FIXED	PRABENDRA CH DAS <b>Versus</b> DR. BIJOYA CHOUDHURY AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU MR. N J KHATANJAR
3	<a href="#">Cont.Cas(C)/601/2024</a>	SHAJAHAN ALI <b>Versus</b> SMT. SURANJANA SENAPATI	MR. B J GHOSH MD. S ISLAM MS M DAS MR. M DEKA	
4	<a href="#">Cont.Cas(C)/610/2024</a>	MD FAZAL HOQUE <b>Versus</b> S N CHOWDHURY, IAS AND ANR	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM MR. S. ALOM	
5	<a href="#">Cont.Cas(C)/615/2024</a>	SMT. DIBYA LATA HAZARIKA <b>Versus</b> SMTI SURANJANA SENAPATI, ACS	MR. A F N U MOLLAH K ZAMAN	
6	<a href="#">Cont.Cas(C)/618/2024</a>	MD. ABUL HASEN <b>Versus</b> SMTI. SURANJANA SENAPATI, ACS	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH MR. A K ROY T R OVUNG	
7	<a href="#">Cont.Cas(C)/619/2024</a>	SRI BIPUL DAS <b>Versus</b> NARAYAN KONWAR, IAS	MR D KALITA	
8	<a href="#">Cont.Cas(C)/620/2024</a>	DR. NAGEN CH DAS <b>Versus</b> NARAYAN KONWAR AND 4 ORS	MR. A A SIKDAR MR S H SIKDAR MD IMRAN	
9	<a href="#">WP(C)/3489/2024</a> FIXED	SUDIPTA SWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	GA, ASSAM SC, SEC. EDU.
10	<a href="#">WP(C)/3493/2024</a> B/O	TALEBAR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, ELEM. EDU GA, ASSAM
11	<a href="#">WP(C)/3633/2024</a> B/O	BIRESH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS D DUTTA A. H. AHMED	SC, ELEM. EDU GA, ASSAM



12	<a href="#">WP(C)/3881/2024</a> FIXED	ANJANA DEB <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K MIRA MR. H A TALUKDAR	SC, HIGHER EDU
13	<a href="#">WP(C)/4431/2024</a> FIXED	MD ATARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K MOHAMMED	SC, ELEM. EDU
14	<a href="#">WP(C)/4924/2024</a> B/O	PRADIP KUMAR MALAKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B MALAKAR	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
15	<a href="#">WP(C)/5211/2024</a> FIXED	SHAHE ALAM SK <b>Versus</b> THE GAUHATI UNIVERSITY AND 2 ORS	MS. I DAS	SC, G U
16	<a href="#">WP(C)/6004/2024</a>	TAPAN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR S DUTTA MR P CHOUDHURY MR. P SENGUPTA MS P SAIKIA	SC, ELEM. EDU SC, AG (A AND E) SC, AG (A AND E)
17	<a href="#">WP(C)/6027/2024</a>	MAMUD ALI SK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA N DEB	SC, SEC. EDU.
18	<a href="#">WP(C)/6030/2024</a>	ABU BAKKAR KHANDAKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
19	<a href="#">WP(C)/6033/2024</a>	JENAUH HOQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, SEC. EDU.
20	<a href="#">WP(C)/6034/2024</a>	JITEN NEUPANE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM
21	<a href="#">WP(C)/6036/2024</a>	JAYITA DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, SEC. EDU.
22	<a href="#">WP(C)/6047/2024</a>	MAYEN UDDIN AHMED CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, SEC. EDU. SC, FINANCE
23	<a href="#">WP(C)/6049/2024</a> B/O	NAVOJIT SARMA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K BARUAH MR. S HAZARIKA MR. R A PRAMANIK MR. H NATH	SC, SEC. EDU. SC, SSA
24	<a href="#">WP(C)/6051/2024</a>	SURENDRA NATH GAYARI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU SC, AG (A AND E) SC, SEC. EDU. SC, BTC SC, SSA SC, FINANCE
25	<a href="#">WP(C)/6054/2024</a>	AHMADUR RAHMAN LASKAR AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F A LASKAR MR. D H MOZUMDER	SC, SEC. EDU. SC, FINANCE
26	<a href="#">WP(C)/6058/2024</a>	BINA KUMARI PHUKON @ BINA PHUKON <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG
27	<a href="#">WP(C)/6064/2024</a>	KH. BIDYAPATI SINGHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR A K DAS MS J AKTAR	SC, ELEM. EDU SC, FINANCE
28	<a href="#">WP(C)/6067/2024</a>	DILIP BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SCERT, ASSAM
<b>ORDER NO STEPS</b>				
29	<a href="#">WP(C)/3303/2023</a> B/O	THE SCHOOL MANAGEMENT COMMITTEE PHUTALZAR M E MADRASSA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	ALHAJJ I UDDIN MR. U K NAIR MS. L DAS MR. M P SARMA MS S SARMA HAZARIKA MR S J SHAMIM	GA, ASSAM MR. P SAIKIA (R-3 & R-4) SC, EDU

**ADMISSION**

- 30 [WP\(C\)/5479/2022](#) SANTOSH KR BRAHMA  
**Versus**  
THE STATE OF ASSAM AND 8 ORS  
MS D BORGHAIN  
MR. P GOHAIN  
MS. K BARUAH  
MS. M SARMAH  
MS M BORAH  
SC, ELEM. EDU  
GA, ASSAM  
SC, AG  
J U AHMED (R-9)  
MR S A REEYAZ(R-9)  
SC, BTC  
SC, FINANCE
- 31 [WP\(C\)/178/2023](#) ALL ASSAM MIDDLE SCHOOL SCIENCE  
TEACHERS ASSOCIATION AND 3 ORS  
**Versus**  
THE STATE OF ASSAM AND 5 ORS  
MR. A K DUTTA  
MR. B PURKAYASTHA  
MR. B ZAMAN  
SC, ELEM. EDU  
SC, SCERT, ASSAM  
GA, ASSAM  
SC, N C T E  
SC, FINANCE
- 32 [WP\(C\)/888/2023](#) SABITA BALA ROY  
**Versus**  
THE STATE OF ASSAM AND 6 ORS  
DR. B AHMED  
MR. N HAQUE  
MR. A K AZAD  
MR L HUSSAIN  
MR. SURAJIT DAS (r-6)  
MR. A K BHUYAN  
MS. B BHUYAN  
MS. N CHOUDHURY  
MR A W AMAN (r-6)  
MR. M BORAH  
MS SURAYA RAHMAN  
MR SARFRAZ NAWAZ (r-6)  
MR. A KHOUND  
MS B BORA  
MR A TALUKDAR  
MR S A BARBHUYAN (r-6)  
MR S T ADNAN (r-6)  
MR J DAS  
MR R SONOWAL  
SC, SEC. EDU.  
SC, BTC
- 33 [WP\(C\)/2656/2023](#) RAHUL PATHAK  
FIXED  
**Versus**  
THE STATE OF ASSAM AND 5 ORS.  
DR R C BORPATRA GOHAIN  
MRS. S BORPATRA GOHAIN  
MS U SHARMA  
SC, HIGHER EDU  
MR. D NATH
- WITH**  
[I.A.\(Civil\)/649/2024](#)  
in WP(C)/2656/2023
- ANITA THAKURIA  
**Versus**  
RAHUL PATHAK AND 6 ORS  
DR R C BORPATRA GOHAIN  
MR D C NATH  
MR. M MONDAL  
MR. R B GOHAIN  
SC, SEC. EDU.
- 34 [WP\(C\)/2659/2023](#) HIRAKJYOTI DEV  
**Versus**  
THE STATE OF ASSAM AND 5 ORS.  
DR R C BORPATRA GOHAIN  
MRS. S BORPATRA GOHAIN  
MR N AHMED  
MS U SHARMA  
MR. M M ZAMAN  
MR A BASUMATARY  
D HUSSAIN  
SC, HIGHER EDU  
MR D C NATH (R-4)  
MR. M MONDAL (R-4)
- WITH**  
[I.A.\(Civil\)/3398/2023](#)  
in WP(C)/2659/2023
- DIPAK TALUKDAR,  
**Versus**  
HIRAKJYOTI DEV AND 5 ORS.  
MR D C NATH  
MR. M MONDAL (R-4)  
SC, HIGHER EDU  
DR R C BORPATRA GOHAIN  
MRS. S BORPATRA GOHAIN
- 35 [WP\(C\)/2909/2023](#) AMIYO KUMAR DAS  
B/O  
**Versus**  
THE STATE OF ASSAM AND ANR  
MR. S B LASKAR  
MR. H A LASKAR  
MS N KALITA  
MS D DUTTA  
SC, ELEM. EDU
- 36 [WP\(C\)/4429/2023](#) PRABENDRA CH DAS  
FIXED  
**Versus**  
THE STATE OF ASSAM AND 5 ORS  
MR. A K DUTTA  
MR. B PURKAYASTHA  
SC, ELEM. EDU  
SC, AG  
MR. S K MEDHI  
SC, FINANCE
- 37 [WP\(C\)/6042/2023](#) ARATI SINGHA AND ANR  
**Versus**  
THE STATE OF ASSAM AND 5 ORS  
MR J ABEDIN  
MR N SARMA  
SC, ELEM. EDU  
GA, ASSAM  
SC, FINANCE
- 38 [WP\(C\)/6595/2023](#) SUPARNA ROY  
FIXED  
**Versus**  
THE STATE OF ASSAM AND 6 ORS  
MS. R CHOUDHURY  
MR. S K GHOSH  
MS F AHMED  
MS. B. HAZARIKA  
SC, ELEM. EDU  
MR F U BARBHUIYA (r-7)  
MS S DAS (r-7)
- WITH**  
[I.A.\(Civil\)/499/2024](#)  
in WP(C)/6595/2023
- SUPARNA ROY,  
**Versus**  
THE STATE OF ASSAM AND 6 ORS  
MR. S K GHOSH  
SC, ELEM. EDU

39	<b>WITH</b> <a href="#">Cont.Cas(C)/206/2024</a>	SUPARNA ROY <b>Versus</b> SURANJANA SENAPATI	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. D SAIKIA MR. P K BORAH MR. A PHUKAN
40	<b>WITH</b> <a href="#">WP(C)/1492/2024</a>	SUPARNA ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
41	<b>WITH</b> <a href="#">WP(C)/2724/2024</a>	SUPARNA ROY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	SC, ELEM. EDU
42	<a href="#">WP(C)/7617/2023</a> FIXED	ANITA DUTTA ALIAS ANITA KAUNDA <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	ANUBRATA DUTTA MR M SAHEWALLA MS T J SAHEWALLA	GA, ASSAM SC, AG MRS DIPANJALI BORPUJARI (r-10) SC, SEC. EDU.
43	<a href="#">WP(C)/610/2024</a> B/O	AMRITA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K SINGHA MS N BEGUM M DEVI	SC, HIGHER EDU MR S DUTTA (R-3,4) MR. A D GUPTA (R-6) MS B DAS (R-6) MS S MOCHAHARI (R-3,4) MR. S DUTTA (R-3,4) MR S DUTTA (R-3,4) MR J K SHARMA (R-6)
44	<a href="#">WP(C)/2890/2024</a>	RAMESH CHANDRA BORA AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, SEC. EDU. SC, FINANCE
45	<b>WITH</b> <a href="#">WP(C)/2121/2024</a>	DILIP KUMAR SARMAH AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B PATHAK MR B HAZARIKA MS M TIWARI MR. M SHARMAH MR. T NATH	GA, ASSAM SC, SEC. EDU.
46	<a href="#">WP(C)/3430/2024</a> FIXED	MD. ANUWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	MD. A HASSAN(R-4) M AHMED(R-4) MR. W A SHEIKH (R-5) SC, SEC. EDU.
47	<a href="#">WP(C)/3825/2024</a> B/O	UTTARA ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B D DAS MRS R DEKA MR J LOTH	SC, HIGHER EDU MR. T J MAHANTA(R-4,5) MR. R A CHOUDHURY (R-4,5) MR. R A MAZUMDER(R-4,5)
48	<a href="#">WP(C)/3967/2024</a> FIXED	RANJIT DAS AND 65 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
<b>ORDERS</b>				
49	<a href="#">Cont.Cas(C)/366/2020</a>	MOINUL HOQUE AND ANR. <b>Versus</b> PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM	MR S M T CHISTIE (R1,3,6) MR. R MAZUMDAR (R1)
50	<b>WITH</b> <a href="#">Cont.Cas(C)/376/2020</a>	RATAN CHANDRA SHIL AND 2 ORS. <b>Versus</b> PREETAM SAIKIA AND ORS.	MR. U K NAIR MS. A HUSSAIN MR R ISLAM SC, EDU	MR. D SAIKIA MR S M T CHISTIE MS. P CHAKRABORTY MS. N BORDOLOI SC, F.DEPTT.
51	<a href="#">WP(C)/1449/2021</a> B/O	LINA TAMULY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU SC, SSA
52	<b>WITH</b> <a href="#">WP(C)/6413/2017</a>	JAYANTA KUMAR ROY and 29 ORS. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR. G CHAMUAH	MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA

53	<a href="#">Cont.Cas(C)/499/2022</a> B/O	PROVATI DAS <b>Versus</b> SMTI SURANJANA SENAPATI, ACS AND ANR	MR. R ISLAM MR J ISLAM	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MS. N PHUKAN (R-1)
54	<a href="#">Cont.Cas(C)/431/2023</a> B/O	PRODIP KUMAR RAY <b>Versus</b> SMTI. SURANJANA SENAPATI	MR. M R KHANDAKAR	
55	<a href="#">Cont.Cas(C)/606/2023</a> B/O	NUR HUSSAIN PRODHANI <b>Versus</b> NARAYAN KONWAR, IAS	MR. M R KHANDAKAR	MR B KAUSHIK
56	<a href="#">Cont.Cas(C)/280/2024</a> FIXED	MONSURA KHATUN <b>Versus</b> SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	MR. D SAIKIA MR S M T CHISTIE MS K DAS
57	<a href="#">Cont.Cas(C)/330/2024</a>	RAJU NAMASUDRA <b>Versus</b> SURANJANA SENAPATI	MR. B PURKAYASTHA J.P. BARUAH	
58	<a href="#">Cont.Cas(C)/347/2024</a>	SMT. RINKUMANI CHUTIA <b>Versus</b> NARAYAN KONWAR AND 5 ORS.	MR A GOHAIN	MR. B GOGOI (R-2) MR B DEURI(R-5) MR P NAYAK (R-2) MR A CHALIHA (R-2)
59	<a href="#">Cont.Cas(C)/455/2024</a> B/O	SHAH ALAM BARBHUIYA <b>Versus</b> SMTI SURANJANA SENAPATI	MR F U BARBHUIYA MS S DAS	

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LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
9)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
11)	MR A R BHUYAN	11-11-2024	To	29-11-2024
12)	MR G GOSWAMI	15-11-2024	To	20-11-2024
13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
16)	MR. R K BHATRA	12-11-2024	To	24-11-2024
17)	MR. R P SINGH	14-11-2024	To	06-12-2024
18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024
24)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
25)	MRS. A GAYAN	19-11-2024	To	22-11-2024
26)	MR B P BORAH	20-11-2024	To	23-11-2024
27)	MR. K P PATHAK	19-11-2024	To	26-11-2024
28)	MR. S P ROY	18-11-2024	To	20-11-2024
29)	MR. R ISLAM	19-11-2024	To	30-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Wednesday,20th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 3

#### [CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3463/2024</a> FIXED	BABUL DAS <b>Versus</b> THE STATE OF ASSAM	MR P J DAS	PP, ASSAM
2	<a href="#">Bail Appln./3469/2024</a> FIXED	ABUL KALAM @ ABDUL KALAM <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. A HUDA	SPECIAL PP ASSAM
3	<a href="#">Bail Appln./3514/2024</a>	JAHANGIR ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
4	<a href="#">Bail Appln./3516/2024</a>	SAMSUL KHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J AHMED MR. S MOLLAH	PP, ASSAM
5	<a href="#">Bail Appln./3520/2024</a>	HEMANTA MADHAV GOGOI <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR SAURADEEP DEY	PP, ASSAM
6	<a href="#">Bail Appln./3522/2024</a>	BICKY BORSAIKIA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
<b>MOTION</b>				
7	<a href="#">AB/3026/2024</a>	RAJIB ALI @ RAKEB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R RAJKHOWA B KHAKHLARY S AHMED MS P GOGOI U SWARGIARY	PP, ASSAM
8	<a href="#">AB/3027/2024</a>	MOSTAFA ALI <b>Versus</b> THE STATE OF ASSAM	T A LASKAR A BORBHUYAN	PP, ASSAM
9	<a href="#">AB/3029/2024</a>	BILAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
10	<a href="#">AB/3033/2024</a>	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR M KHAN MR A.K. MOLLAH	PP, ASSAM
11	<a href="#">AB/3034/2024</a>	DIPANJALI DAS <b>Versus</b> THE STATE OF ASSAM	MR. B K GOGOI MR. M J GOGOI	PP, ASSAM

12	<a href="#">AB/3037/2024</a>	GOLBAHAR SK <b>Versus</b> THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
13	<a href="#">AB/3039/2024</a>	ABDUL LATIF SK <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR. S ISLAM MR A HAWARI	SC, CBI
14	<a href="#">AB/3040/2024</a>	ABDUL MOTALEB @ MOTALEB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A Z AHMED	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
15	<a href="#">Bail Appln./3932/2023</a> WITH CASE RECORD(SCANNED COPY)	MD. HASAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE MS HIMADRI BORAH	PP, ASSAM
16	<a href="#">Bail Appln./3941/2023</a> WITH CASE RECORD(SCANNED COPY)	CHECHHAM HEFAJUDDIN <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
17	<a href="#">Bail Appln./434/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ANIL YADAV <b>Versus</b> UNION OF INDIA AND ANR.	MR N BARMAN MS J BARMAN MR B DEORI	PP, ASSAM SC, NCB
18	<a href="#">Bail Appln./2068/2024</a> WITH CASE RECORD(SCANNED COPY) , B/O	AYNAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM
19	<a href="#">Bail Appln./2069/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	RAKESH KOCH <b>Versus</b> THE STATE OF ASSAM	MR J HUSSAIN MR L HUSSAIN MR. F A HASSAN	PP, ASSAM
20	<a href="#">Bail Appln./2080/2024</a>	KULDEEP YADAV AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
<b>WITH</b>				
21	<a href="#">Bail Appln./2083/2024</a>	GAMBHEER SINGH <b>Versus</b> STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
22	<a href="#">Bail Appln./2204/2024</a> WITH CASE RECORD(SCANNED COPY)	SAIFUL ISLAM @ BABU <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
23	<a href="#">Bail Appln./2581/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	ANOWAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	MR. M ALI (R-2) PP, ASSAM
24	<a href="#">Bail Appln./2772/2024</a> WITH CASE RECORD(SCANNED COPY)	THONGKHONGMAYUM BOBY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MS. P. NAIDING	PP, ASSAM
25	<a href="#">Bail Appln./2847/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	VISHESHWAR RAY <b>Versus</b> THE STATE OF ASSAM	MR. N ANAND MR H ALI	PP, ASSAM
26	<a href="#">Bail Appln./3008/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	BADRUZ ZAMAN CHOUDHURY <b>Versus</b> STATE OF ASSAM	MR. R P SARMAH MRS. R RONGMEI	PP, ASSAM
27	<a href="#">Bail Appln./3101/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ABDUL RASHID ALIAS BROILER <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
28	<a href="#">Bail Appln./3125/2024</a> FIXED	SAJIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
29	<a href="#">Bail Appln./3157/2024</a> WITH CASE RECORD(SCANNED COPY)	GOLAP HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
30	<a href="#">Bail Appln./3197/2024</a>	VISHAL KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM

31	<a href="#">Bail Appln./3241/2024</a> WITH CASE RECORD(SCANNED COPY)	KABEL UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
32	<a href="#">Bail Appln./3248/2024</a> FIXED	NAJRUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
33	<a href="#">Bail Appln./3337/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PRATIMA DEBBARMA <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ	PP, ASSAM
34	<a href="#">Bail Appln./3349/2024</a> WITH CASE RECORD(SCANNED COPY)	RUHUL ALI @ ROFUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HOQUE MD. S HUDA MR. Md. ARIF MR. KHAIRUL ISLAM	PP, ASSAM
35	<a href="#">Bail Appln./3351/2024</a> FIXED	SMTI SANGITA DAS <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI MR. S TAI MS. M KAMAN	PP, ASSAM
36	<a href="#">Bail Appln./3417/2024</a> FIXED	KRISHNA BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HOQUE MR. S MUNIR MR. KHAIRUL ISLAM	PP, ASSAM
37	<a href="#">Bail Appln./3426/2024</a> FIXED	ZIARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S ISLAM MR. R ISLAM S RAHMAN	PP, ASSAM
38	<a href="#">Bail Appln./3446/2024</a> FIXED	SOFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. U J SAIKIA	PP, ASSAM
<b>BAIL HEARING</b>				
39	<a href="#">AB/1511/2024</a> FIXED	HAFIJUR RAHMAN @ HAFIZUR RAHMAN <b>Versus</b> STATE OF ASSAM AND ANR	MR. H RAHMAN MR. A K AHMED MD A ISLAM	PP, ASSAM
40	<a href="#">AB/1632/2024</a> FIXED	OLEE AHMEDBARBHUIYA @ OLI AHMED BARBHUIYA <b>Versus</b> THE STATE OF ASSAM	MR F A LASKAR MR. A BORUA	PP, ASSAM
41	<b>WITH</b> <a href="#">AB/1695/2024</a>	MUSTAFIZ AHMED LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
42	<a href="#">AB/1712/2024</a> FIXED	MAFIDUL ISLAM <b>Versus</b> STATE OF ASSAM	MR M H AHMED I AMIN MR. O ULLAH MS. N SULTANA	PP, ASSAM
43	<a href="#">AB/1716/2024</a> FIXED	AMIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M DASGUPTA MD S ALI MS M CHAKRAVARTY	PP, ASSAM
44	<a href="#">AB/1956/2024</a> FIXED	MANIK CHANDRA RAY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P A AHMED MR. F A HASSAN MRS. R BARKATAKY	PP, ASSAM
45	<a href="#">AB/2203/2024</a> FIXED	ANANDA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
46	<b>WITH</b> <a href="#">AB/2215/2024</a>	ANANDA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
47	<b>WITH</b> <a href="#">AB/2216/2024</a>	ANANDA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM

48	<a href="#">AB/2219/2024</a> FIXED	SHEK KALAM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR R HOQUE	PP, ASSAM
	<b>WITH</b>			
49	<a href="#">AB/2536/2024</a>	ZIAUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	PP, ASSAM
50	<a href="#">AB/2541/2024</a> FIXED	SARIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
51	<a href="#">AB/2736/2024</a> WITH OFFICE NOTE, FIXED	MD MATIAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. J ABBAS MS. B LASKAR I HOQUE MS. H G DAS	PP, ASSAM
52	<a href="#">AB/2738/2024</a> WITH OFFICE NOTE, FIXED	UMAR ALI SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR G CHAMUAH	PP, ASSAM
53	<a href="#">AB/2741/2024</a> WITH OFFICE NOTE, FIXED	AMZADUL HUSSAIN MAZUMDAR @ LILU <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MS K TALUKDAR MR. S DEY MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	PP, ASSAM SC, CBI
54	<a href="#">AB/2795/2024</a> BY SLIP	SAHAB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A K HANNAN	PP, ASSAM
55	<a href="#">AB/2845/2024</a> WITH OFFICE NOTE, FIXED	NASHIR UDDIN SK @ NASIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD. I HUSSAIN H M S ELAHI	PP, ASSAM
56	<a href="#">AB/2865/2024</a> FIXED	MD TAHIDUL ISLAM @ TAHIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM MR. S UDDIN F KHATUN	PP, ASSAM
57	<a href="#">AB/2885/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	JUBBAR ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
58	<a href="#">AB/2892/2024</a> FIXED	KALASAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR A ALIM SK	PP, ASSAM
59	<a href="#">AB/2911/2024</a> FIXED	BITUMONI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR K P PATHAK MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
60	<a href="#">AB/2926/2024</a> BY SLIP	CHANDRAJIT DOLEY <b>Versus</b> THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
61	<a href="#">AB/2951/2024</a> FIXED	TAFAZUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
62	<a href="#">AB/2964/2024</a> FIXED	DEEPAK CHETRY <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED B DAS MR. J BARMAN MR D J BORO	PP, ASSAM
<b>ORDERS</b>				
63	<a href="#">I.A.(Cr.)/1092/2024</a> in Bail Appln./3380/2024	MD JALAL UDDIN TALUKDAR ALIAS KAMAL UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM,	MR. S RANA	PP, ASSAM



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LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
9)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
11)	MR A R BHUYAN	11-11-2024	To	29-11-2024
12)	MR G GOSWAMI	15-11-2024	To	20-11-2024
13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
16)	MR. R K BHATRA	12-11-2024	To	24-11-2024
17)	MR. R P SINGH	14-11-2024	To	06-12-2024
18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024
24)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
25)	MRS. A GAYAN	19-11-2024	To	22-11-2024
26)	MR B P BORAH	20-11-2024	To	23-11-2024
27)	MR. K P PATHAK	19-11-2024	To	26-11-2024
28)	MR. S P ROY	18-11-2024	To	20-11-2024
29)	MR. R ISLAM	19-11-2024	To	30-11-2024



सत्यमेव जयते

**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM****2:00 PM to 4:30 PM****[ For Wednesday,20th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]****BEFORE:****HONOURABLE MR. JUSTICE SUMAN SHYAM****COURT NO: 5****[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">WP(C)/1571/2022</a> B/O	ON THE DEATH OF KHAGEN SARMA, HIS LEGAL HEIRS- SMTI RITA SARMA AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. P GARGO MR. R K SARMA	MR. A GANGULY (r-2 to 7) MR. A DHANUKA (r-2 to 7) ASSTT.S.G.I. SC, A G V B
<b>MOTION</b>				
2	<a href="#">WP(C)/985/2024</a>	MILON AHMED <b>Versus</b> STATE OF ASSAM AND 3 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, IRRIGATION
3	<a href="#">WP(C)/4740/2024</a>	AKRAM ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, AG SC, PWD SC, FINANCE DEPTT.
4	<a href="#">WP(C)/5327/2024</a>	MD. JAHEER ABBAS <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. A R BHUYAN MR. P RAHMAN MR S ISLAM	SC, APDCL
5	<a href="#">WP(C)/5513/2024</a>	BISHAL YADAV <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	MRS S BARUAH DY.S.G.I.
6	<a href="#">WP(C)/5557/2024</a> FIXED	DEEPIKA DADANI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K CHOUDHURY MR. S P SHARMA K AHMED MR. A KASHYAP	GA, ASSAM SC, APSC SC, REVENUE
7	<a href="#">WP(C)/5762/2024</a> FIXED	GENDU MOHAN NATH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MR A K DAS MS J AKTAR	GA, ASSAM SC, REVENUE
8	<a href="#">WP(C)/5766/2024</a> FIXED	HIRONYA KALITA <b>Versus</b> ASSAM ELECTRICITY GRID CORPORATION LIMITED (AEGCL) AND 4 ORS	MRS. R S CHOWDHURY MS G DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, APSC SC, AEGCL
9	<a href="#">WP(C)/6009/2024</a>	MD. MOFIUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S R GOGOI MR. C SARMAH	SC, CO OP

10	<a href="#">WP(C)/6012/2024</a>	GO-4369H AMIT YADAV <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MRS. R BORAH MR. D BORAH	DY.S.G.I.
11	<a href="#">WP(C)/6016/2024</a>	DHRUBA JYOTI CHETIA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MR S GAUTAM	SC, L G B R I M H DY.S.G.I.
<b>WITH</b>				
12	<a href="#">WP(C)/5114/2024</a>	DR. DHRUBA JYOTI CHETIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MR. K K PHUKAN MS N BEGUM MR S GAUTAM	MR. K N CHOUDHURY(R-4) MR. A K DUTTA MR. K GOGOI (CGC) MISS. R R KAKATI (R-4) DY.S.G.I.
13	<a href="#">WP(C)/6020/2024</a>	PRATIK MAJUMDAR <b>Versus</b> THE CHAIRMAN OF ASSAM GOVT. MARKETING CORPORATION LTD. AND 3 ORS	UDAY SAIKIA	GA, ASSAM
14	<a href="#">WP(C)/6026/2024</a>	UKHUNDOI BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM
15	<a href="#">WP(C)/6031/2024</a>	NO. 8921430211 SRI KAMENDER SINGH <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. R DHAR MR. D BORAH	DY.S.G.I.
16	<a href="#">WP(C)/6048/2024</a>	OLI RANI DEY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S DAS P J DAS	SC, AG (A AND E) SC, IWT
17	<a href="#">WP(C)/6052/2024</a>	ARUNJOY BASUMATARY <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA MS. F RAHMAN	DY.S.G.I.
18	<a href="#">WP(C)/6055/2024</a>	SABIJAN BIBI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR M A ISLAM MR J I MONDAL	SC, P AND R.D. GA, ASSAM SC, AG SC, BTC SC, FINANCE
19	<a href="#">WP(C)/6060/2024</a>	HASMAT ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, REVENUE
20	<a href="#">WP(C)/6062/2024</a>	ABDUL AZIZ BHUYAN AND 3 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA J A SIKDAR	DY.S.G.I.
21	<a href="#">WP(C)/6063/2024</a>	REENA AYENGIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR. D GOGOI	SC, FINANCE AND TAXATION SC, AG
<b><u>ORDER NO STEPS</u></b>				
22	<a href="#">WP(C)/4331/2023</a>	JOY PROKASH BASUMATARY AND 21 ORS <b>Versus</b> THE STATE OF ASSAM AND 23 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, BTC SC, WPT AND BC SC, FINANCE DEPTT.
<b><u>ORDER (IMPLEADMENT OF PARTY)</u></b>				
23	<a href="#">I.A.(Civil)/3398/2024</a> in Cont.Cas(C)/279/2024	ALL ASSAM GAON PANCHAYAT SECRETARY ASSOCIATION AND ANR <b>Versus</b> J KEERTHI	MR T CHAKRABORTY MR. D CHOUDHURY	

**WITH**[Cont.Cas\(C\)/279/2024](#)

ALL ASSAM GAON PANCHAYAT  
SECRETARY ASSOCIATION AND ANR.  
**Versus**  
RAVI KOTA AND 5 ORS.

MR T CHAKRABORTY  
MS. P GARGO

MR. K KONWAR(R-5)  
MR. K KONWAR(R-5)  
MR. B GOGOI(R-6)  
MS. N BORAH(R-5)  
MS. N BORAH(R-5)  
MR P NAYAK(R-6)  
MR S DUTTA(R-5)  
MR S DUTTA(R-5)  
MR A CHALIHA(R-6)

**ADMISSION**

- |    |   |  |  |   |
|----|---|--|--|---|
| 24 | <a href="#">WP(C)/5439/2022</a><br>PART-HEARD | BIDYADHAR CHINTEY<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                           | MS. A HUSSAIN<br>MR R ISLAM<br>MS M DEKA   | SC, PWD ROAD  |
| 25 | <a href="#">WP(C)/4821/2023</a><br>PART-HEARD | AZIZUR RAHMAN<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                               | MR. K N CHOUDHURY<br>MR. U K NAIR<br>MS. R CHOUDHURY<br>MR. A H M R CHOUDHURY<br>MS N MAHANTA<br>N GAUTAM<br>MS SABINA AHMED<br>MR. R. AHMED | SC, AG<br>MR. S P<br>CHOUDHURY,SC,UWSSB,(R-2,3)<br>MS. B DEVI<br>MR. D BORA ,GA, (R-1)<br>SC, HOUSING AND URBAN<br>AFFAIRS<br>MS TINLUNG,SC,ACCOUNTANT<br>GENERAL,(R-4)<br>SC, URBAN WATER SUPPLY<br>AND SEWERAGE |
| 26 | <a href="#">WP(C)/6608/2022</a><br>FIXED      | SANTANU KUMAR DEKA<br><b>Versus</b><br>THE STATE OF ASSAM AND 8 ORS                          | MR. A SARMA<br>MR. K KALITA<br>MR. LENTSO  | GA, ASSAM   |
| 27 | <a href="#">WP(C)/5929/2023</a><br>B/O        | KHAIRUN NESSA MOZUMDER<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                      | MR. M U MAHMUD<br>MR S H MAHMUD<br>MR. S. SUR<br>MR S AFRIDI   | SC, HEALTH  |
| 28 | <a href="#">WP(C)/6545/2023</a><br>FIXED      | DR. PAWAN SWARNAKAR<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                         | MD. A SAHAD<br>MR. M H ALI   | SC, AG<br>MR R DHAR<br>SC, HEALTH   |
| 29 | <a href="#">WP(C)/293/2024</a>                | ATUL TIMUNG<br><b>Versus</b><br>THE STATE OF ASSAM AND 2 ORS                                 | MR. K SARMA<br>MR. S BORUAH  | GA, ASSAM<br>MR B GOGOI (SC, GAD)   |
| 30 | <a href="#">WP(C)/1078/2024</a><br>FIXED      | JATIN CHANDRA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                           | MR T CHAKRABORTY<br>MR. D CHOUDHURY<br>MS. P GARGO   | SC, AG (A AND E)<br>GA, ASSAM   |
| 31 | <a href="#">WP(C)/1909/2024</a><br>FIXED      | DHANYA KR. MEDHI AND 2 ORS.<br><b>Versus</b><br>THE STATE OF ASSAM AND 4 ORS                 | MR. P J SAIKIA<br>MS D DUTTA   | GA, ASSAM<br>SC, REVENUE  |
| 32 | <a href="#">WP(C)/3075/2024</a><br>FIXED      | KARUNA DAS<br><b>Versus</b><br>THE STATE OF ASSAM AND 7 ORS.                                 | MR. J KALITA<br>MR SOHAING   | SC, AG<br>SC, FINANCE DEPTT.<br>SC, PWD   |
| 33 | <a href="#">WP(C)/3098/2024</a><br>FIXED      | RAMANI KUMAR SARMA<br><b>Versus</b><br>GAUHATI UNIVERSITY AND 3 ORS                          | MR. R GOSWAMI<br>MS N DEVI<br>MS S DAS   | SC, G U   |
| 34 | <a href="#">WP(C)/3534/2024</a><br>FIXED      | ABHINANDAN DUTTA<br><b>Versus</b><br>ASSAM POWER GENERATION<br>CORPORATION LIMITED AND 3 ORS | MR. S BISWAS<br>MS S BORUAH<br>MS D DEVI<br>A GHOSAL   | SC, APDCL<br>SC, APGCL  |
| 35 | <a href="#">WP(C)/4861/2024</a>               | RANDHIR KUMAR AND ANR<br><b>Versus</b><br>THE UNION OF INDIA AND 5 ORS                       | MS. P BARUAH<br>MR TAPAS DAS   | DY.S.G.I.   |
| 36 | <a href="#">WP(C)/5739/2024</a><br>FIXED      | JERINA MAHBOBA<br><b>Versus</b><br>THE STATE OF ASSAM AND 3 ORS                              | MR G BAISHYA<br>MR I AHMED   | SC, HEALTH  |

**ORDERS**

37	<a href="#">Cont.Cas(C)/415/2018</a> FIXED	TULOSHI DHAR SARMA AND 38 ORS. <b>Versus</b> ANANDA BHUSAN DAS AND 10 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4, R5) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2)
	<b>WITH</b> <a href="#">Cont.Cas(C)/432/2018</a>	INDRAJIT KALITA AND 11 ORS. <b>Versus</b> ANANDA BHUSAN DAS AND 9 ORS.	MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3)
	<b>WITH</b> <a href="#">Cont.Cas(C)/463/2018</a>	HASEN ALI SHEIKH AND 3 ORS. <b>Versus</b> ANANDA BHUSAN DAS AND 9 ORS.	MR D K BORDOLOI MS. J PAUL MS S BHOWMICK	MR S DUTTA (R3) MS. N MODI (R3) MR. S K TALUKDAR MR. S K TALUKDAR MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3)
	<b>WITH</b> <a href="#">Cont.Cas(C)/468/2018</a>	DWIPEN GOSWAMI AND 116 ORS. <b>Versus</b> MADAN CHANDRA DEKA AND 4 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA	DR. B U AHMED (R1, R2) MR. S K TALUKDAR (r-6,7) MR. S K TALUKDAR (r-6,7) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4)
	<b>WITH</b> <a href="#">I.A.(Civil)/3588/2022</a> in <a href="#">Cont.Cas(C)/468/2018</a>	DWIPEN GOSWAMI AND 116 ORS. <b>Versus</b> MADAN CHANDRA DEKA AND 7 ORS.	MR D K MISHRA MR. B PRASAD	MR. S K TALUKDAR (r-6,7) MR. A U AHMED
	<b>WITH</b> <a href="#">Cont.Cas(C)/221/2023</a>	PHULENDRA NARAYAN KONWAR AND ANR <b>Versus</b> ANANDA BHUSAN DAS AND AND 4 ORS. (E)	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
	<b>WITH</b> <a href="#">Cont.Cas(C)/323/2023</a>	MD. ABUL HUSSAIN <b>Versus</b> B.K. AGARWAL	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	MR. S K TALUKDAR MR A U AHMED MS. H SARMA
	<b>WITH</b> <a href="#">Cont.Cas(C)/314/2024</a>	MINA DEVI AND ANR <b>Versus</b> B.K AGARWAL	MS G BORA MS. B TALUKDAR	

44	<b>WITH</b> <a href="#">Cont.Cas(C)/317/2024</a>	MAINUL HAQUE AND ANR <b>Versus</b> B.K. AGARWAL AND 3 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	
45	<a href="#">Cont.Cas(C)/369/2020</a> FIXED	ARUP JYOTI KARMAKAR <b>Versus</b> LT. GEN SUKHDEEP SANGWAN AND ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. U K NAIR MR. A CHETRY MR. A BORUA MR. M P SARMA MS U SHARMA	MRS. A GAYAN (R 1,2,3)
46	<a href="#">I.A.(Civil)/2424/2022</a> IN WP(C)/5036/2015 (D/O) in WP(C)/5036/2015 <b>WITH</b> <a href="#">I.A.(Civil)/2425/2022</a>	MAHENDRA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S ALIM MR. A T SIKDER MR. B HUSSAIN	GA, ASSAM
47	<a href="#">Cont.Cas(C)/644/2023</a>	MAHENDRA KONWAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS RUPRAM DAS <b>Versus</b> DR. KAMALA KANTA KALITA AND 3 ORS	MR. S ALIM MR. A T SIKDER MR. B HUSSAIN MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT H. BHARALI MS B H SHIRIN	GA, ASSAM
48	<a href="#">WP(C)/2860/2023</a> FIXED	PULAK DAS <b>Versus</b> THE STATE OF ASSAM AND 43 ORS	MR. S D PURKAYASTHA MR. U CHOUDHURY	SC, P AND R.D. MR. K K HANDIQUE (r-12,20,28,39,44) MS P BORAH (r-12,20,28,39,44) MS A DAS (r-12,20,28,39,44)
49	<a href="#">WP(C)/19/2024</a>	KALPANA MAZUMDAR <b>Versus</b> THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MR N ALI	SC, KHADI AND VILLAGE INDUSTRIES BOARD
50	<a href="#">MC/57/2024</a> IN WP(C)/7411/2013(D/O) in WP(C)/7411/2013	NAZRUL HAQUE MAZARBHUIYAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N H MAZARBHUIYAN MR.N ISLAM MR.K MIRA MS.L WAJEEDA	SC, PWD
51	<a href="#">Review.Pet./191/2024</a> IN WP(C)/4699/2021 (D/O)	THE STATE OF ASSAM AND 4 ORS <b>Versus</b> CHANDRESWAR SAIKIA	MR R M DAS	
52	<a href="#">Review.Pet./196/2024</a> IN WP(C) 7233/21 (D/O)	THE STATE OF ASSAM AND ORS <b>Versus</b> SARITA DEVI JAIN	MR R M DAS	
53	<a href="#">Review.Pet./197/2024</a> IN WP(C) 2687/21 (D/O)	THE STATE OF ASSAM AND ORS <b>Versus</b> TAPAN MEDHI	MR R M DAS	
54	<a href="#">Review.Pet./199/2024</a> IN WP(C)/532/2022 (D/O)	THE STATE OF ASSAM AND 4 ORS <b>Versus</b> TAPAN MEDHI	MR R M DAS SC. WATER RESOURCE DEPTT.	
55	<a href="#">Review.Pet./200/2024</a> IN WP(C)/5421/2021 (D/O)	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> KAILASH CHAND BAGRA	MR R M DAS SC. WATER RESOURCE DEPTT.	
56	<a href="#">Cont.Cas(C)/412/2024</a> B/O	AZIMUDDIN KHAN <b>Versus</b> SANMUKH JUGANI AND ANR	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MR R HOQUE	MR. R DUBEY (R-1) MS. A B KAYASTHA (R-1) MR. A N I HUSSAIN (R-1) MS N B KAYASTHA (R-1)
57	<a href="#">Cont.Cas(C)/453/2024</a> B/O	BIPUL DEKA <b>Versus</b> SHRI AKASH DEEP	MR H GUPTA MR Y. BARBHUIYA	MR. D SAIKIA (R-1) MS. R B BORA(R-1) MR. S BORA(R-1)
58	<a href="#">Cont.Cas(C)/486/2024</a>	DIPANKAR KALITA <b>Versus</b> M. S. MANIVANNAN	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C	MR. D NATH O ASSUMI

59	<a href="#">Cont.Cas(C)/507/2024</a> B/O	JAMILA BIBI @ JAMILA BEGUM <b>Versus</b> AKASH DEEP, I.A.S.	MD. A HUSSAIN MR. K ALOM MR. T ISLAM J RAHMAN	MR. D SAIKIA MS. R B BORA MR. S BORA
60	<a href="#">I.A.(Civil)/2912/2024</a> FIXED in WP(C)/6682/2022 <b>WITH</b> <a href="#">WP(C)/6682/2022</a>	M. MEETEI NGAMBA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM
	<b>WITH</b> <a href="#">I.A.(Civil)/1669/2023</a> in WP(C)/6682/2022	M. MEETEI NGAMBA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. V A CHOWDHURY	GA, ASSAM
		M. MEETEI NGAMBA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY	GA, ASSAM
		<b>HEARING</b>		
61	<a href="#">WP(C)/1013/2023</a> B/O	ANURADHA ADHIKARI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
	<b>WITH</b> <a href="#">I.A.(Civil)/3238/2024</a> in WP(C)/1013/2023	ANURADHA ADHIKARI SARMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
9)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
11)	MR A R BHUYAN	11-11-2024	To	29-11-2024
12)	MR G GOSWAMI	15-11-2024	To	20-11-2024
13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
16)	MR. R K BHATRA	12-11-2024	To	24-11-2024
17)	MR. R P SINGH	14-11-2024	To	06-12-2024
18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024
24)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
25)	MRS. A GAYAN	19-11-2024	To	22-11-2024
26)	MR B P BORAH	20-11-2024	To	23-11-2024
27)	MR. K P PATHAK	19-11-2024	To	26-11-2024
28)	MR. S P ROY	18-11-2024	To	20-11-2024
29)	MR. R ISLAM	19-11-2024	To	30-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Wednesday,20th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**  
**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 7

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/7749/2018</a> FIXED, WITH LCR	DULAL RAY <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	<a href="#">WP(C)/2367/2024</a>	AFRUJA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MR B CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM MRS P BARUA DY.S.G.I. SC, ECI SC, F.T
3	<a href="#">WP(C)/3777/2024</a> FIXED	JAYA NANDI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R C DAS MR S C DAS MR S HUSSAIN A JUBARIA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
4	<a href="#">WP(C)/4803/2024</a> FIXED, WITH LCR	ABDUL RAZZAK <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. K L R YANTHAN MR. F A HASSAN MS. U NANDA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
5	<a href="#">WP(C)/5380/2024</a> B/O	ANOWARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR H AHMED MR S HUSSAIN AMINUR RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
6	<a href="#">WP(C)/5499/2024</a> FIXED, WITH LCR	ALTAF HUSSAIN MAZUMDER <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. K A MAZUMDER MR A HAI S A ISLAM	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	<a href="#">WP(C)/6007/2024</a>	SARAB ALI MANDAL @ SARAP ALI MANDAL @ SURHAP ALI MONDAL <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. A PAUL MS. M M KALITA	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
8	<a href="#">WP(C)/6010/2024</a>	HALIMAN NESSA @ HALIMA BEWA @ MUST HALIMA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	M ALAMGEER MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T



9	<a href="#">WP(C)/6011/2024</a>	SAHERA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	<a href="#">WP(C)/6014/2024</a>	SOLEMAN @ SALEMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR T R SEN MD A RAHMAN SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	<a href="#">WP(C)/6023/2024</a>	JYEDA KHATOON @ JAYEDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M AHMED A. K. KANU S W HUSSAIN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
	<b>WITH</b> <a href="#">I.A.(Civil)/3539/2024</a> in <a href="#">WP(C)/6023/2024</a>	JYEDA KHATOON @ JAYEDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M AHMED A. K. KANU S W HUSSAIN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
12	<a href="#">WP(C)/6025/2024</a>	ANOWARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	<a href="#">WP(C)/6029/2024</a>	MOZIDA KHATUN @ MOJIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M ALI MR J. ISLAM H R KHAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	<a href="#">WP(C)/6035/2024</a>	ABBAS ALI @ ABBAS ALI MANDAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MD I H LASKAR MS N DEKA MS A HUSSAIN MR I CHAKMA MR A.K. HAJONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
15	<a href="#">WP(C)/6041/2024</a>	SALAMUDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR S HUSSAIN AMINUR RAHMAN	GA, ASSAM GA, ASSAM GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
16	<a href="#">WP(C)/6069/2024</a>	HACHINA BEGUM @ HASINA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. J A AHMED MR. K M HASSAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
<b>ADMISSION</b>				
17	<a href="#">WP(C)/4765/2017</a> WITH LCR	MATIBUR RAHMAN @ MATIBUR ISLAM <b>Versus</b> THE UNION OF INDIA and 7 ORS.	MRM H AHMED MR.A HUSSAIN	GA, ASSAM ASSTT.S.G.I.
18	<a href="#">WP(C)/6181/2017</a> WITH LCR	FAJAR ALI <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. M RAHMAN MR. D HUSSAIN MR. A M ALAMAN MR. A S TAPADER	GA, ASSAM ASSTT.S.G.I.
19	<a href="#">WP(C)/6199/2017</a> WITH LCR	KHALIL ALI @ KHALIL UDDIN <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.M ALI MRS.M SARMA MR.F HAQUE	GA, ASSAM ASSTT.S.G.I.
20	<a href="#">WP(C)/7575/2017</a> WITH LCR	NOSIA KHATUN @ NOSIA BIBI <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. M A SHEIKH MR.M RAHMAN MR.M HOSSAIN	GA, ASSAM ASSTT.S.G.I.
21	<a href="#">WP(C)/725/2020</a>	NEKBAR ALI @ NEGBAR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD MR. ELIAS AHMED	ASSTT.S.G.I. SC, F.T NRC SC, ECI
22	<a href="#">WP(C)/2395/2020</a> B/O, WITH LCR	JAHIRA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

23	<a href="#">WP(C)/4045/2020</a>	SUSIL CHANDRA DAS <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR S DAS MR. H A SARKAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
24	<a href="#">WP(C)/685/2021</a> WITH LCR	AYESHA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M AHMED MR. A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
25	<a href="#">WP(C)/744/2021</a> WITH LCR	ANNA SAHA <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	<a href="#">W.P.(Cri.)/1/2023</a>	SMT. NENGAH KHONGSAI AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S DUTTA MR P KATAKI MS. S. MOCHAHARI MR. S DUTTA	GA, ASSAM MR. U K GOSWAMI DY.S.G.I.
27	<a href="#">WP(C)/1348/2023</a>	JOYGAN BIBI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N DEKA (AMICUS CURIAE)	GA, ASSAM
<b>ORDERS</b>				
28	<a href="#">Review.Pet./97/2020</a> IN WP(C)/4405/2019 (D/O), WITH LCR	TASLIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	<a href="#">W.P.(Cri.)/6/2022</a> WITH LCR	KADBHANU AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. M BEGUM MR S H MAHMUD MR S ISLAM	GA, ASSAM MR. A GOYAL (R6) MR. A CHOUDHURY (R6) MS R OJAH (R6)
<b>WITH</b>				
30	<a href="#">W.P.(Cri.)/1/2022</a>	SAIFUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. M BARMAN MR S ISLAM	GA, ASSAM MR. R ALI (r-8 to 15) MR. A GOYAL (R-7) MR. A CHOUDHURY (R-7) MS R OJAH (R-7) H A AHMED (r-8 to 15) MR A S SK (r-8 to 15)
31	<a href="#">W.P.(Cri.)/28/2022</a>	AMARDEEP SINGH @ SINGH AMARDEEP <b>Versus</b> MRS. SURINDER KAUR AND 4 ORS.	MR. A CHAMUAH MR. A BHATTACHARYYA	GA, ASSAM MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR A TALUKDAR MR J DAS
32	<a href="#">Review.Pet./66/2024</a> IN WP(C)/4191/2012 (D/O)	MUSTT KHUDEJA KHATUN ALIAS KHUDIJA BEGUM @ KHUDIJA BIBI <b>Versus</b> UNION OF INDIA AND ORS	MR. A CHAMUAH MS. P K DEVI MR. S D ROY	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI
33	<a href="#">I.A.(Civil)/3230/2024</a> FIXED in WP(C)/5355/2024	HANIF ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>WITH</b>				
	<a href="#">WP(C)/5355/2024</a>	HANIF ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS F INTAZ	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
34	<a href="#">I.A.(Civil)/3305/2024</a> FIXED, WITH LCR in WP(C)/4967/2024	MD. RAMEJ UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MRS S RAHANA MR. A M AHMED B DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI

WITH  
[WP\(C\)/4967/2024](#)

MD. RAMEJ UDDIN  
**Versus**  
THE UNION OF INDIA AND 5 ORS

MRS S RAHANA  
MR. A M AHMED  
B DAS

GA, ASSAM  
DY.S.G.I.  
SC, ECI  
SC, F.T

**HEARING**

35 [W.P.\(Cri.\)/4/2019](#)  
FIXED

TUPE SUBHASH  
**Versus**  
THE UNION OF INDIA AND 4 ORS.

MRS P BARMAN  
MR. R MAZUMDAR  
MRS P RAI  
MR. M PHUKAN  
MR H BEZBARUA  
MR. U SARMA  
MS. P K DEVI

MS. B SARMA (C.G.C.)  
ASSTT.S.G.I.

36 [WP\(C\)/9197/2019](#)  
B/O, WITH LCR

JAMIR HUSSAIN  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR H R A CHOUDHURY  
MR. A M AHMED

SC, NRC  
ASSTT.S.G.I.  
SC, F.T  
SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
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# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Wednesday,20th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

COURT NO: 7

[THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./2438/2024</a> WITH CASE RECORD (SCANNED COPY)	DANIEL KITHAREE <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<b>BAIL HEARING</b>				
2	<a href="#">AB/2414/2024</a>	ANIRBAN DEWARI @ ANIRBAN DEORI <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM PP, CBI
3	<a href="#">AB/2869/2024</a>	MAYUR DEKARAJA <b>Versus</b> THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI	PP, ASSAM SC, CBI SC, CBI
4	<a href="#">AB/2871/2024</a>	DHIRAJ KASHYAP NATH <b>Versus</b> THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI	PP, ASSAM SC, CBI
<b>ORDERS</b>				
5	<a href="#">Review.Pet./163/2024</a> FIXED, WITH WP(C)/6243/2023 (D/O), Review.Pet./140/2024 (D/O)	DIBRU DANGARI RIVER PART 1 MEEN SAMABAY SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MS F BEGUM	SC, CO OP MR. N K KALITA(R-4)
6	<b>WITH</b> I.A.(Civil)/2965/2024 in WP(C)/6243/2023 (D/O)	THE REGISTRAR OF COOPERTIVE SOCIETIES, ASSAM <b>Versus</b> RANJIT DAS AND ANR	MR. V RAJKHOWA	MR. S BANIK MR. N K KALITA (R-2)

LEAVE NOTE OF ADVOCATES FOR 20/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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24)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
25)	MRS. A GAYAN	19-11-2024	To	22-11-2024
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27)	MR. K P PATHAK	19-11-2024	To	26-11-2024
28)	MR. S P ROY	18-11-2024	To	20-11-2024
29)	MR. R ISLAM	19-11-2024	To	30-11-2024



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### [ For Wednesday,20th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**  
**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.A./385/2024</a>	AFTAB UDDIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/1115/2024</a> <b>in</b> Crl.A./385/2024	AFTAB UDDIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
<b>ORDERS</b>				
2	<a href="#">Crl.L.P./12/2023</a> <u>2 Y 1 M 6 D</u> : <b>in</b> Crl.A./3151/2023	THE STATE OF ASSAM <b>Versus</b> MD. ZAKIR HUSSAIN	PP, ASSAM	MR A A DEWAN MR M K DAS MR H A RASHID
	<b>WITH</b> <a href="#">Crl.A./3151/2023</a> (Filing Number)	THE STATE OF ASSAM <b>Versus</b> MD. ZAKIR HUSSAIN A		
3	<a href="#">Crl.A./73/2023</a> <u>2 Y 3 M 26 D</u> :WITH OFFICE NOTE, B/O	SUDIP BISWAS @ BURA <b>Versus</b> THE STATE OF ASSAM AND ANR .	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
4	<a href="#">Crl.A./142/2023</a> <u>1 Y 8 M 4 D</u> :WITH LCR - 5 (FIVE) FILES, FIXED	KUDDUS ALI @ KUDDUS ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MR. A AHMED MR. I U CHOWDHURY	MS. D GHOSH (r-2) MR. M AHMED (r-2) MS H BETALA (r-2) MS A HUSSAIN (r-2) MR I CHAKMA (r-2) MR. S. K. CHAKMA (r-2) MR A.K. HAJONG (r-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/182/2024</a> <b>in</b> Crl.A./142/2023	KUDDUS ALI @ KUDDUS ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. S K NARGIS MS. S K NARGIS MR. A AHMED	PP, ASSAM
5	<a href="#">Crl.A./377/2023</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, B/O	SADIQUL RAHMAN @ SADIKUL RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/979/2023</a> <b>in</b> CrI.A./377/2023	SADIQUL RAHMAN @ SADIKUL RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
6	<a href="#">CRL.A(j)/65/2024</a> WITH LCR - 5 (FIVE) FILES, P.B.- 2, B/O	BASANTA PATNAYAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS S SARMA HAZARIKA	PP, ASSAM
7	<b>WITH</b> <a href="#">CrI.A./92/2023</a> <u>1 Y 8 M 29 D :</u>	UMAKANTA SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. A U CHOUDHURY MR S ISLAM MS A DEKA MS. D R CHOUDHURY	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/911/2023</a> <b>in</b> CrI.A./92/2023	UMAKANTA SINGH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY	PP, ASSAM
8	<a href="#">CRL.A(j)/76/2024</a> WITH OFFICE NOTE, LCR - 3 (THREE) FILES	RANJIT BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J DAS	PP, ASSAM
9	<a href="#">CrI.A./78/2024</a> WITH LCR - 6 (SIX) FILES, FIXED	SHYAMA PRASAD GOSWAMI @ SEMA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR K J SAIKIA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/277/2024</a> <b>in</b> CrI.A./78/2024	SHYAMA PRASAD GOSWAMI @ SEMA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K BORUAH MR K J SAIKIA	PP, ASSAM
10	<a href="#">CRL.A(j)/79/2024</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES	SOMA MUNDA <b>Versus</b> THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI, AMICUS CURIAE	PP, ASSAM
11	<a href="#">CrI.A./96/2024</a> WITH OFFICE NOTE IN I.A.(CRL.), LCR - 5 (FIVE) FILES, B/O	NAREN DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F HAQUE MR A ISLAM MR. S K M ALOMGIR	MS. S SARMA(R-2) MR. R SARMA (r-2) MR. A DHAR,AMICUS CURIAE(R-2) MR. A. K. SARMA(R-2) PP, ASSAM J A MONDAL(R-2)
	<b>WITH</b> <a href="#">I.A.(CrI.)/315/2024</a> <b>in</b> CrI.A./96/2024	NAREN DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR F HAQUE MR A ISLAM MR. S K M ALOMGIR	MR. A DHAR,AMICUS CURIAE(R-2) PP, ASSAM
12	<a href="#">CrI.A./213/2024</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES	BITTU KALITA @ BITU KALITA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/621/2024</a> <b>in</b> CrI.A./213/2024	BITTU KALITA @ BITU KALITA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
13	<a href="#">CrI.A./221/2024</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES	JARINA BEWA <b>Versus</b> HABEZUDDIN AND 8 ORS.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
14	<a href="#">CrI.A./251/2024</a> WITH OFFICE NOTE, LCR - 5 (FIVE) FILES	MD. LAL MIYA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B BARUAH MRS. S D DEKA MR U RONGPI	PP, ASSAM
15	<a href="#">I.A.(CrI.)/897/2024</a> WITH LCR - 5 (FIVE) FILES, P.B. - 2 <b>in</b> CrI.A./229/2023	MAJIBUR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J C GOGOI	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./229/2023</a>	MAJIBUR RAHMAN AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR J C GOGOI MR. S DAS	PP, ASSAM

16	<a href="#">I.A.(CrI.)/1112/2024</a> in CrI.A./9665/2024	AKAN KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./9665/2024</a> (Filing Number)	AKAN KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D BORA	
	<b>WITH</b> <a href="#">I.A.(CrI.)/9666/2024</a> (Filing Number)	AKAN KALITA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D BORA	
17	<a href="#">I.A.(Civil)/3329/2024</a> in Mat.App./11947/2024	XXXXXXX <b>Versus</b> XXXXXXX	MR. M BHAGABATI MS. B TALUKDAR	
	<b>WITH</b> <a href="#">Mat.App./11947/2024</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MR. M BHAGABATI	
	<b>WITH</b> <a href="#">I.A.(Civil)/11948/2024</a> (Filing Number)	XXXXXXX <b>Versus</b> XXXXXXX	MR. M BHAGABATI	
<b>HEARING</b>				
18	<a href="#">Death Sentence Ref./2/2021</a> WITH LCR - 4 (FOUR) FILES (ONE BUNDLE), P.B. - 2	THE STATE OF ASSAM <b>Versus</b> BIKRAM HARIJAN @ CHANDAN HARIZON	PP, ASSAM	MR. B CHAKRABORTY MR A K DAS, AMICUS CURIAE MRS P HAZARIKA MR D K BHATTACHARYYA
	<b>WITH</b> <a href="#">CrI.A./80/2021</a> 3 Y 9 M 12 D :	BIKRAM HARIJAN @ CHANDAN HARZION <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	MR. S S BAROOAH, LEGAL AID COUNSEL PP, ASSAM
20	<a href="#">CRL.A(J)/100/2022</a> 2 Y 6 M 4 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2	SULEMAN BARBHAIYA <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER (AMICUS CURIAE)	PP, ASSAM
21	<a href="#">CrI.A./181/2022</a> 2 Y 8 M 10 D :WITH LCR - 5 (FIVE) FILES, P.B. - 2, FIXED	MAINUL HUSSAIN @ MAINUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR P SHARMAH MR P SONOWAL	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(CrI.)/1202/2023</a> in CrI.A./181/2022	MAINUL HUSSAIN @ MAINUL ALI <b>Versus</b> THE STATE OF ASSAM,	MR P SHARMAH MR P SONOWAL MR R CHETRY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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**[ For Wednesday,20th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 12**

**[THIS BENCH WILL SIT AFTER RISING OF  
THE DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/3427/2017</a>	PRAMOD DEKA <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MS.N DEKA MR.S D ROY MS.K BARPUJARI	GA, ASSAM SC, GHC
2	<a href="#">WP(C)/7135/2018</a> FIXED	HAREN KALITA <b>Versus</b> THE GAUHATI HIGH COURT AND 2 ORS.	MR. B CHOUDHURY	SC, AG SC, GHC MR. C BARUAH
3	<a href="#">WP(C)/6888/2021</a>	HASNINE ALAM AND 57 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P K TIWARI MR. B PANDEY MR. A R GOGOI	MR. K GOGOI, GA, ASSAM SC, GHC SC, FINANCE
4	<a href="#">WP(C)/2716/2023</a>	THE GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS MS N MAHANTA N GAUTAM	GA, ASSAM SC, GHC SC, FINANCE
5	<a href="#">WP(C)/5809/2023</a>	SANDIPON GHOSH AND 16 ORS <b>Versus</b> THE GAUHATI HIGH COURT	MR D K DAS MR H BETALA MR C KUMAR	SC, GHC
<b>ORDERS</b>				
6	<a href="#">I.A.(Civil)/1126/2024</a> in <a href="#">WP(C)/1009/2024</a>	THE GAUHATI HIGH COURT AND ANR <b>Versus</b> GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ORS	MR. T J MAHANTA MR. A BORUA	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA
	<b>WITH</b> <a href="#">WP(C)/1009/2024</a>	GAUHATI HIGH COURT (PRINCIPAL SEAT) EMPLOYEES ASSOCIATION AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR. K MOHAMMED MS S SHARMA	GA, ASSAM MR. A CHAMUAH (r -10) SC, FINANCE SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
9)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
11)	MR A R BHUYAN	11-11-2024	To	29-11-2024
12)	MR G GOSWAMI	15-11-2024	To	20-11-2024
13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
16)	MR. R K BHATRA	12-11-2024	To	24-11-2024
17)	MR. R P SINGH	14-11-2024	To	06-12-2024
18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024
24)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
25)	MRS. A GAYAN	19-11-2024	To	22-11-2024
26)	MR B P BORAH	20-11-2024	To	23-11-2024
27)	MR. K P PATHAK	19-11-2024	To	26-11-2024
28)	MR. S P ROY	18-11-2024	To	20-11-2024
29)	MR. R ISLAM	19-11-2024	To	30-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Wednesday,20th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 13

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR MOTION -</b>				
1	<a href="#">Cont.Cas(C)/510/2024</a> FIXED	ANWARUL HAQUE LASKAR <b>Versus</b> LEYAQAT ALI AFAQUI	MR F Z MAZUMDER	MR D J DAS MS K PHUKAN ADDL. C G C
2	<a href="#">WP(C)/3130/2024</a> FIXED	BHABESH MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R RAJKHOWA B KHAKHLARY MS M GOGOI MS P GOGOI MS. K DEKA U SWARGIARY MS LUBNA CHOUDHURY	GA, ASSAM SC, REVENUE
3	<a href="#">WP(C)/5608/2024</a> FIXED	NAGAON DISTRICT AUTHORISED TRAVEL AGENCY OWNERS ASSOCIATION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K MEDHI MR S BORTHAKUR MR. D GOGOI	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM
4	<a href="#">WP(C)/5612/2024</a> FIXED	DHRUBAJYOTI BORGHAIN <b>Versus</b> UNION OF INDIA AND 2 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA MR. R K MAHANTA	DY.S.G.I. SC, INCOME TAX
5	<a href="#">WP(C)/5774/2024</a> FIXED	MUJAHAR ALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
6	<a href="#">WP(C)/5775/2024</a> FIXED	MUJAHAR ALI SARKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D SARAF MR. S S GUPTA	SC, FINANCE AND TAXATION
7	<a href="#">WP(C)/5810/2024</a> FIXED	ABDUL AZIZ MAZUMDER AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, P AND R.D. GA, ASSAM
8	<a href="#">WP(C)/5868/2024</a>	M/S SUBHAM AGENCIES PVT LTD <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
9	<a href="#">WP(C)/5899/2024</a>	MD. JIAUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
10	<a href="#">WP(C)/5900/2024</a>	DHANESWAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA	SC, FINANCE AND TAXATION MR. R K MAHANTA
11	<a href="#">WP(C)/5901/2024</a>	VINIT KUMAR JAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION

12	<a href="#">WP(C)/6006/2024</a> B/O	SUNIL RAJBANGSHI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	GA, ASSAM SC, REVENUE
13	<a href="#">WP(C)/6013/2024</a>	ARJUN CHANDRA KUMAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DAS MR. M J GOGOI MS. F AHMED	GA, ASSAM
14	<a href="#">WP(C)/6018/2024</a>	ASSISTANT COMMISSIONER OF TAXES <b>Versus</b> M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES	MR. D SAIKIA MR. B CHOUDHURY	
15	<a href="#">WP(C)/6019/2024</a>	MD. INNUSH ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP
16	<a href="#">WP(C)/6021/2024</a>	SEKUL ISLAM AND 45 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	GA, ASSAM SC, REVENUE
17	<a href="#">WP(C)/6038/2024</a>	SARADA CHOUDHURY AND 4 ORS <b>Versus</b> LIFE INSURANCE CORPORATION OF INDIA AND 5 ORS	MR. SHEELADITYA MRS. R S DEURI MR D S DEKA MS A DAS MS. L WANGSA	SC UCO BANK
18	<a href="#">WP(C)/6040/2024</a>	MAHIMA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR MINTU SAIKIA MS R DUTTA	GA, ASSAM
19	<a href="#">WP(C)/6042/2024</a> CAVT. NO.10422/024,	JEHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM FOR CAVEATOR
20	<a href="#">WP(C)/6043/2024</a>	ANAMIKA DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R Deka S I AKAND	SC, ASLSA GA, ASSAM
21	<a href="#">WP(C)/6045/2024</a>	NAZRUL ISLAM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. S BANIK MR S ABDULLAH	GA, ASSAM DY.S.G.I. SC, REVENUE
22	<a href="#">WP(C)/6050/2024</a>	MS ANABOND LTD <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION
23	<a href="#">WP(C)/6053/2024</a>	M/S INDRAPRASTH MOTORS AND ANR. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. M L GOPE MS. N HAWELIA	SC, GST SC, FINANCE AND TAXATION DY.S.G.I.
24	<a href="#">WP(C)/6056/2024</a>	ANNA SHEIKH <b>Versus</b> UNION OF INDIA AND 4 ORS.	MR. S NATH MR. N G KUNDU R SAHA	GA, ASSAM SC, NHAI DY.S.G.I.
25	<a href="#">WP(C)/6057/2024</a>	MINA SARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	G UDDIN P ADHIKARI MR A K AZAD	PP, ASSAM
26	<a href="#">WP(C)/6059/2024</a>	HIMANSHU GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, FINANCE AND TAXATION
27	<a href="#">WP(C)/6068/2024</a>	ANWAR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MR. P K BORDOLOI	SC, A S T C
28	<a href="#">WP(C)/6072/2024</a>	SOLEMAN ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. N G KUNDU MR. A K AZAD	GA, ASSAM SC, BTC SC, REVENUE
<b>- FOR ORDERS -</b>				
29	<a href="#">Cont.Cas(C)/678/2023</a> B/O	ANISUL ALOM LASKAR <b>Versus</b> JAY SHIVANI, IAS AND 2 ORS	MR. K MIRA MR. H A TALUKDAR	MR. K KONWAR (r-1) MR S DUTTA (R-1)

	<b>WITH</b> <a href="#">I.A.(Civil)/2306/2024</a> in Cont.Cas(C)/678/2023	ANISUL ALOM LASKAR <b>Versus</b> R K LASKAR AND ANR	MR. K MIRA MR. H A TALUKDAR	
30	<a href="#">WP(C)/3376/2024</a> FIXED	BIJOY KUMAR KANO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, P AND R.D. GA, ASSAM
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
31	<a href="#">WP(C)/7943/2017</a> FIXED	KAMAL LOCHAN DEV GOSWAMI <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MRS.N SAIKIA MRS.P GOSWAMI MS.L BORGHAIN	GA, ASSAM MR. R BORPUJARI(R-1), SC, REVENUE DEPARTMENT
32	<a href="#">WP(C)/4145/2021</a> B/O	SUNMAI PHUKAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MR. J K GOSWAMI (r-5) SC, ALLAHABAD BANK SC, REVENUE
33	<a href="#">WP(C)/158/2022</a> B/O	M/S SSK EXPORTS LIMITED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR. A CHETIA MR M SAHEWALLA MS. S. TODI	GA, ASSAM SC, REVENUE
34	<a href="#">WP(C)/1719/2023</a> FIXED	RAJENDRA KUMAR RAVINDRAPAL MANGLA <b>Versus</b> UNION OF INDIA AND 6 ORS.	MS. B CHOWDHURY	MR H GUPTA MR H GUPTA DY.S.G.I.
35	<a href="#">WP(C)/3955/2023</a> FIXED	MAYNUL HAQUE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S BANIK MR. D. BORAH	SC, CO OP MR. P K ROYCHOUHURY (r-9) MR. N HAQUE (r-5,6,7,8) MR. U K NAIR MR K UDDIN (r-9) MR. A K AZAD (r-5,6,7,8) MR. S R BARBHUIYA (r- 5,6,7,8) MR M HUSSAIN (r-5,6,7,8) MS S SARMA HAZARIKA MR A CHAKRABORTY MS D MAHANTA
	<b>WITH</b> <a href="#">I.A.(Civil)/3164/2023</a> in WP(C)/3955/2023	MATIAR RAHMAN <b>Versus</b> MAYNUL HAQUE AND 10 ORS.	MR. U K NAIR MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, CO OP MR. S BANIK
36	<a href="#">WP(C)/4527/2023</a> FIXED	M/S JAYANTA KUMAR GHOSH OUT DOOR CATERING PRIVATE LTD.AND ANR. <b>Versus</b> UNION OF INDIA AND 7 ORS.	MS. B CHOWDHURY	MR H GUPTA DY.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/2676/2023</a>	M/S JAYANTA KUMAR GHOSH OUT DOOR CATERING PRIVATE LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MS. B CHOWDHURY	MR H GUPTA DY.S.G.I.
38	<a href="#">WP(C)/1720/2024</a> FIXED	MD. BAHAR UDDIN AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. K JAIN	MR S DUTTA SC, P AND R.D. GA, ASSAM MR. I A TALUKDAR (R-6) MRS M BARMAN MR. B HUSSAIN (R-6) MS N.RAHMAN (R-6) SC, REVENUE
39	<a href="#">WP(C)/2069/2024</a> B/O	HIMADRI SAHA PODDER <b>Versus</b> THE STATE OF ASSAM AND 30 ORS	MR. T SK	GA, ASSAM SC, NHIDC SC, REVENUE
40	<a href="#">WP(C)/3009/2024</a> B/O	AGNISHANTI INFRA PROVICER PVT. LTD. <b>Versus</b> PRINCIPAL COMMISSIONER,INCOME TAX GUWAHATI-1	MD KHAN	MR. S CHETIA (SC, INCOME TAX DEPT.) SC, INCOME TAX

41	<a href="#">WP(C)/3420/2024</a>	BEAUTY LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	MR. I H BARBHUIYA (R-6,7,8) MS R RAJKHOWA(R-6,7,8) MR. S BARUAH (GA, ASSAM) SC, REVENUE SC, K A A C
42	<a href="#">WP(C)/4948/2024</a> FIXED	ARUP BORAH AND 6 ORS <b>Versus</b> THE NATIONAL HIGHWAY AUTHORITY OF INDIA AND 7 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	GA, ASSAM SC, NHAI SC, PWD SC, REVENUE
43	<a href="#">WP(C)/5281/2024</a> FIXED	RAJENDRA NATH RAY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A DAS	GA, ASSAM DY.S.G.I. SC, REVENUE
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
44	<a href="#">WP(C)/3946/2021</a> B/O	BIJU MAHANTA BORSAIKIA @ BIJU BORSAIKIA AND ANR <b>Versus</b> THE OIL INDIA CORPORATION LIMITED AND 4 ORS	MR. B C DAS MR. S CHAUHAN MS.TWINKLE SARMA MR S PARASHAR MR. N HASAN MR. S BORTHAKUR MS. S KAKATI MR. A HASAN MR. P MAZUMDER	MR. ABU JAHID (R- 1 TO 5) SC, I O C
45	<a href="#">WP(C)/6631/2023</a> B/O	MOKBUL HUSSAIN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM SC, REVENUE
46	<a href="#">WP(C)/7607/2023</a> FIXED	SUDHA DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G PATHAK	GA, ASSAM SC, REVENUE SC, FOREST
47	<a href="#">WP(C)/351/2024</a> FIXED	KOSMIKA SENGYUNG AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR B D DAS MR H K SARMA MR. D THAOSEN	GA, ASSAM SC, DIMA HASAO SC, APGC
48	<a href="#">WP(C)/905/2024</a> FIXED	CHAF A BEGUM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, REVENUE SC, FOREST SC, P W D
49	<a href="#">WP(C)/2996/2024</a> B/O	AGNISHANTI CONSTRUCTIONS PVT LTD <b>Versus</b> PRINCIPAL COMMISSIONER AND INCOME TAX GUWAHATI 1 AND THREE ORS		MR. S CHETIA SC, INCOME TAX
50	<a href="#">WP(C)/3694/2024</a> FIXED	SHAHJAHAN ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S ISLAM MR A HAWARI A R MONDAL	GA, ASSAM SC, NHAI MD. S ALOM(R-6) MR. M S ALAM(R-6) SC, REVENUE
51	<a href="#">WP(C)/4136/2024</a> FIXED	DIPAK RAY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM MR. R J SARMA (R-4) SC, REVENUE AND DISASTER MANAGEMENT DEPT
52	<a href="#">WP(C)/4612/2024</a> FIXED	ANIL BURAGOHA IN AND 3 ORS <b>Versus</b> THE ELECTION COMMISSION OF INDIA AND 5 ORS	MR. S ISLAM MR A HAWARI MR S GOGO I A R MONDAL	GA, ASSAM SC, ECI
53	<a href="#">WP(C)/4813/2024</a> FIXED	M/S SOHAM ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A PARVEZ MR D GOGO I MR. B ROY	SC, PWD ROAD GA, ASSAM SC, G M D A SC, REVENUE
54	<a href="#">WP(C)/5346/2024</a> FIXED	ASROF KALAM AZAD LASKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MR H I CHOUDHURY MR BHARGAV DAS H YEASMIN	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
55	<b>WITH</b> <a href="#">WP(C)/5613/2024</a>	ABDUL AHAD LASKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	SC, P AND R.D. GA, ASSAM SC, ASEC

56	<b>WITH</b> <a href="#">WP(C)/5631/2024</a>	NILIMA BEGUM LASKAR AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	SC, P AND R.D. SC, ASEC
57	<b>WITH</b> <a href="#">WP(C)/5664/2024</a>	DILWAR HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS D DUTTA	SC, P AND R.D. GA, ASSAM
58	<b>WITH</b> <a href="#">WP(C)/5706/2024</a>	HABIBUR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR K P PATHAK MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, P AND R.D. GA, ASSAM SC, ASEC
59	<b>WITH</b> <a href="#">WP(C)/5751/2024</a>	ABDUL MOTLEB AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY BARASHA BORAH BORDOLOI	SC, P AND R.D. GA, ASSAM SC, ASEC
60	<b>WITH</b> <a href="#">WP(C)/5771/2024</a>	DAKSHINKUL VILLAGE DEVELOPMENT COUNCIL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	SC, P AND R.D. SC, ECI
<b>HEARING</b>				
61	<a href="#">WP(C)/2399/2016</a> FIXED	SABITRI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.A K SHARMA MR.R DEKA MR.G GOSWAMI	GA, ASSAM MR. K GOGOI
	<b>WITH</b> <a href="#">I.A.(Civil)/2295/2021</a> in WP(C)/2399/2016	SABITRI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K SHARMA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
9)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
11)	MR A R BHUYAN	11-11-2024	To	29-11-2024
12)	MR G GOSWAMI	15-11-2024	To	20-11-2024
13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
16)	MR. R K BHATRA	12-11-2024	To	24-11-2024
17)	MR. R P SINGH	14-11-2024	To	06-12-2024
18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024



24)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
25)	MRS. A GAYAN	19-11-2024	To	22-11-2024
26)	MR B P BORAH	20-11-2024	To	23-11-2024
27)	MR. K P PATHAK	19-11-2024	To	26-11-2024
28)	MR. S P ROY	18-11-2024	To	20-11-2024
29)	MR. R ISLAM	19-11-2024	To	30-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Wednesday,20th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 15

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Tr.P.(C)/99/2024</a>	MD. RAFIKUL ISLAM <b>Versus</b> AJMIRA BEGUM	MRS S RAHANA MR. A M AHMED B DAS	
2	<a href="#">CRP/120/2024</a>	PRABHUDAYAL AGARWALA @ PRABHUDAYAL PATOWARI <b>Versus</b> SRI GURU SINGH SABHA (SGSS)	MR SISHIR DUTTA MS K BORAH MR. SIDHANT DUTTA	
3	<a href="#">CRP(IO)/466/2024</a>	KAMRUJ JAMAN AND ANR <b>Versus</b> MD. BADAR UDDIN AHMED	MR. A ROSHID MS. T BEGUM	
4	<a href="#">CRP(IO)/467/2024</a>	MASHADDAR ALI <b>Versus</b> ARIF ALI AND ANR	MR. B PHUKAN MR. P KR KALITA	
5	<a href="#">CRP(IO)/469/2024</a>	GAUTAM MAITRA AND 2 ORS <b>Versus</b> SMT. BACCHI DEVI	MR G CHOUDHURY MS N KALITA MR ARINDAM BARUAH	
6	<a href="#">WP(C)/5994/2024</a> FIXED	PRABHAT CHANDRA DAS <b>Versus</b> STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MS B DEVI DR. B. C. BORAH	SC, ELEM. EDU SC, FINANCE
<b>ADMISSION</b>				
7	<a href="#">WP(C)/1990/2021</a> FIXED	MAMTAJ BEGUM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, ELEM. EDU SC, SSA
8	<a href="#">WP(C)/2392/2021</a> B/O	JAGRITI BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. S K DAS MR R KARIM MR D BARMAN	SC, ELEM. EDU SC, SSA
9	<a href="#">WP(C)/505/2023</a> B/O	ANJALI PRABHA DAIMARI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K BHUYAN MS. B BHUYAN MR. M DAS MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS MR R SONOWAL	SC, HIGHER EDU GA, ASSAM SC, AG SC, BTC
10	<a href="#">WP(C)/1916/2023</a> FIXED	SANJIB NATH AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MR. S ALIM MR. B HUSSAIN MR. A H AHMED	SC, SEC. EDU. SC, FINANCE

11	<a href="#">WP(C)/3725/2023</a>	BIBHUTI KR MONDAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A R BHUYAN MR S ABDULLAH	SC, ELEM. EDU
12	<a href="#">WP(C)/3779/2023</a> B/O	RUPAK CHANDRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR N SARMA MR. R SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
13	<a href="#">WP(C)/4641/2023</a>	DASARATH DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M U MAHMUD MR. A GONI MR G BHARADWAJ MR B DEORI MR S ISLAM MR N BRAHMA MR. S. SUR MR S AFRIDI MR. D J BARMAN	GA, ASSAM MR G PEGU MR B GOGOI SC, SEC. EDU. SC, FINANCE DEPTT. MR. S M T CHISTIE
14	<a href="#">WP(C)/6244/2023</a> B/O	AMIR HUSSAIN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. M NATH MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, ELEM. EDU GA, ASSAM MR. S B LASKAR (R6) MR. H A LASKAR (R6) MS D DUTTA (R6) A. H. AHMED (R6) SC, SSA
15	<a href="#">WP(C)/828/2024</a> FIXED	REETA DAS @ REETA DAS HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MS. N BORAH	SC, HIGHER EDU MR. D P CHALIHA(R-4,5) MR. U P CHALIHA(R-4,5) MS M ROY(R-4,5)
16	<a href="#">WP(C)/3723/2024</a> FIXED	BIPIN CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M KHAN MS J AKTAR	SC, ELEM. EDU GA, ASSAM SC, SSA SC, FINANCE
17	<a href="#">WP(C)/5125/2024</a> B/O	DIPA DEVI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. Z HAMMAD MR E AHMED	SC, ELEM. EDU SC, SSA
<b><u>BAIL HEARING (BA)</u></b>				
18	<a href="#">Bail Appln./2781/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	HAMIR ALI <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MR F H LASKAR (2) MS S BEGUM MS N SULTANA	SC, NCB
19	<a href="#">Bail Appln./3305/2024</a> WITH SCANNED OF CASE RECORD	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. I U CHOWDHURY	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
20	<a href="#">AB/2492/2024</a> WITH CASE RECORD (SCANNED COPY)	AMIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
21	<a href="#">RSA/168/2024</a> FIXED	HARAMOHAN BAISHYA AND ANR <b>Versus</b> HARIKANTA BAISHYA AND 7 ORS	J TALUKDAR MR. R ALI MR. T G BARUAH MR. M BORO	
22	<a href="#">RSA/210/2024</a>	SUKRAM SWARGIARY <b>Versus</b> LAKHI KANTA MAHILIARY AND 2ORS	MR. A PAUL	
23	<a href="#">RSA/211/2024</a>	PHATIK BORAH <b>Versus</b> HARAKANTA CHAYENGIYA	MR. L GOGOI MR. M K SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3497/2024</a> <b>in RSA/211/2024</b>	PHATIK BORAH <b>Versus</b> HARAKANTA CHAYENGIYA	MR. L GOGOI MR. M K SHARMA	
24	<a href="#">RSA/212/2024</a>	SRI PRADIP RAJBONGSHI <b>Versus</b> SRI DILIP CHETRY AND 2 ORS	MR. A C SARMA MR B C TALUKDAR MR G BHARADWAJ MR B DEORI	

**ORDERS**

25	<a href="#">RSA/6/2024</a> WITH LCR  <b>WITH</b> <a href="#">I.A.(Civil)/97/2024</a> in RSA/6/2024	MD. NUR ISLAM AND 2 ORS. <b>Versus</b> MD. JAMALUDDIN  MD. NUR ISLAM AND 2 ORS. <b>Versus</b> MD. JAMALUDDIN	MD. B HUSSAIN MR A H TOUFIQ  MD. B HUSSAIN MR A H TOUFIQ	
26	<a href="#">Tr.P.(C)/75/2024</a> FIXED	GOLERA BEGUM <b>Versus</b> NUR MOHAMMOD SARKAR	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	MR. M A SHEIKH MR. W A SHEIKH
27	<a href="#">CRP/104/2024</a> WITH Tr.P.(C)/92/2024 (D/O), FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/3185/2024</a> in CRP/104/2024  <b>WITH</b> <a href="#">CRP/105/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/3187/2024</a> in CRP/105/2024	THE STATE OF NAGALAND AND 4 ORS <b>Versus</b> VINOKA CHISHI AND 14 ORS.  THE STATE OF NAGALAND AND 4 ORS <b>Versus</b> VINOKA CHISHI AND 14 ORS  THE STATE OF NAGALAND AND 3 ORS <b>Versus</b> TOHULI AND ANR  THE STATE OF NAGALAND AND 3 ORS <b>Versus</b> TOHULI AND ANR	SR GA NAGALAND  SR GA NAGALAND  SR GA NAGALAND  SR GA NAGALAND	MR. A DAS (R-14) MS N RAHMAN (R-14) MR. N I KHAN (R-14) MR. T SARMA (R-14)
29	<a href="#">CRP(IO)/468/2024</a> FIXED	LAKHESWAR KUMAR <b>Versus</b> KUMUD KUMAR AND 5 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA P. NATH	
30	<a href="#">I.A.(Civil)/3461/2024</a> in MACApp./13091/2024  <b>WITH</b> <a href="#">MACApp./13091/2024</a> (Filing Number)	MONOWAR HUSSAIN @ MONOWAR @ MANUWAR <b>Versus</b> BAJAJ ALLIANZ GEN INSURANCE COMPANY LTD. AND 2 ORS  MONOWAR HUSSAIN @ MONOWAR @ MANUWAR <b>Versus</b> BAJAJ ALLIANZ GEN INSURANCE COMPANY LTD AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA  MR. A R AGARWALA	
31	<a href="#">I.A.(Civil)/3467/2024</a> in MACApp./13192/2024  <b>WITH</b> <a href="#">MACApp./13192/2024</a> (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> NILIMA BAISHYA @ BORO AND 2 ORS  UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> NILIMA BAISHYA @ BORO AND 2 ORS	MR T KALITA  MR T KALITA	
32	<a href="#">I.A.(Civil)/3481/2024</a> in RSA/6628/2024  <b>WITH</b> <a href="#">RSA/6628/2024</a> (Filing Number)	SAMIRAN KARMAKAR <b>Versus</b> CHANDIKA GOGOI AND ANR  SAMIRAN KARMAKAR <b>Versus</b> CHANDIKA GOGOI AND ANR B	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN  MR. P K ROYCHOUDHURY	
33	<a href="#">I.A.(Civil)/3491/2024</a> in CRP/12519/2024  <b>WITH</b> <a href="#">CRP/12519/2024</a> (Filing Number)	TULAN CHANDRA BORA AND 2 ORS <b>Versus</b> RAMEN SINGH RAJA  TULAN CHANDRA BORA AND 2 ORS <b>Versus</b> RAMEN SINGH RAJA (G)	MR. K R BOROOAH  MR. K R BOROOAH	

34 [I.A.\(Civil\)/3498/2024](#)  
in MACApp./12747/2024

NATIONAL INSURANCE COMPANY LTD  
**Versus**  
PREMJIT KOUR BORA AND 4 ORS

MR T KALITA  
MR. A KAKATI

**WITH**  
[MACApp./12747/2024](#)  
(Filing Number)

NATIONAL INSURANCE COMPANY LTD  
**Versus**  
PREMJIT KOUR BORA AND 4 ORS

MR T KALITA

**HEARING**

35 [Mat.App./19/2018](#)  
WITH LCR, FIXED

XXXXXXX  
**Versus**  
XXXXXXX

MS R D MAZUMDAR  
MR. D BORAH  
R SARMA

MS. P BHATTACHARYA  
MS. R B BORA  
MS. M KALITA

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LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
9)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
11)	MR A R BHUYAN	11-11-2024	To	29-11-2024
12)	MR G GOSWAMI	15-11-2024	To	20-11-2024
13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
16)	MR. R K BHATRA	12-11-2024	To	24-11-2024
17)	MR. R P SINGH	14-11-2024	To	06-12-2024
18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024
24)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
25)	MRS. A GAYAN	19-11-2024	To	22-11-2024
26)	MR B P BORAH	20-11-2024	To	23-11-2024
27)	MR. K P PATHAK	19-11-2024	To	26-11-2024
28)	MR. S P ROY	18-11-2024	To	20-11-2024
29)	MR. R ISLAM	19-11-2024	To	30-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Wednesday,20th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

COURT NO: 17

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/4985/2024</a> FIXED	MD MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS A.SARMA	SC, BTC SC, PWD
2	<a href="#">WP(C)/5511/2024</a>	MOKTAR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
3	<a href="#">WP(C)/5660/2024</a> FIXED	MANTU NATH BORO <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	SC, P W D
4	<a href="#">WP(C)/5972/2024</a> B/O	DEBABRAT SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	SC, TRANSPORT DEPARTMENT, ASSAM
5	<a href="#">WP(C)/5986/2024</a>	AJOY GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	GA, ASSAM
6	<a href="#">WP(C)/6008/2024</a>	DEEP KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M A ISLAM MR J I MONDAL	GA, ASSAM SC, PWD
7	<a href="#">WP(C)/6015/2024</a>	M/S ROYAL CONSTRUCTION <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY D KALITA	DY.S.G.I. SC. WATER RESOURCE DEPTT.
8	<a href="#">WP(C)/6017/2024</a>	TAPAN KUMAR SARMA @ TAPAN SARMAH <b>Versus</b> UNION OF INDIA AND 5 ORS	MRS. K K CHOUDHURY D KALITA	DY.S.G.I. SC. WATER RESOURCE DEPTT.
9	<a href="#">WP(C)/6024/2024</a>	SULEMAN NESSA @ SOLEMAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
10	<a href="#">WP(C)/6032/2024</a>	RONIT HAFLONGBAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR MR. R SARMA	GA, ASSAM SC, PWD SC, DIMA HASAO
11	<a href="#">WP(C)/6037/2024</a>	MANIK DEB <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H I CHOUDHURY MR. N J KHATANIAR PRAKASH BORAH H YEASMIN	SC, PWD

12	<a href="#">WP(C)/6039/2024</a>	ASHOK KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H I CHOUDHURY MR. N J KHATANIAR PRAKASH BORAH H YEASMIN	SC, PWD
13	<a href="#">WP(C)/6044/2024</a>	PREMLATA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS R NATH MR K BISWAKARMA	GA, ASSAM SC, G M D A SC, GMC
14	<a href="#">WP(C)/6061/2024</a>	SKPL-PKR JV, <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR B D DAS MR. R MAJUMDAR MRS R DEKA MS. J GHOSH	DY.S.G.I.
15	<a href="#">WP(C)/6065/2024</a>	ARUN HOLDER <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR H K MAHANTA MR. R D BHUYAN	GA, ASSAM SC, FISHERY
16	<a href="#">WP(C)/6066/2024</a>	PALLAB KANTI CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H I CHOUDHURY MR. N J KHATANIAR PRAKASH BORAH H YEASMIN	SC, PWD
17	<a href="#">WP(C)/6070/2024</a>	M/S G.S.L. ENTERPRISE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. B BHUYAN MRS. R S DEURI MS R DAS	SC, HANDLOOM, TEXTILE AND SERICULTURE SC, FINANCE
18	<a href="#">WP(C)/6071/2024</a>	THE BUDUCHAR DAILY MARKET AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS <b>ADMISSION</b>	MR. A M KHAN MR S PRODhani	SC, P AND R.D. GA, ASSAM
19	<a href="#">WP(C)/2696/2020</a> PART-HEARD, FIXED	NUR NOBIUL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM MR. D GOGOI (R-4,5) MR. R BORA (R-4,5)
20	<b>WITH</b> <a href="#">WP(C)/2407/2020</a>	ATOWAR RAHMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM MR. R BORA (R-5) MR. S UDDIN (R-5)
21	<a href="#">WP(C)/3181/2016</a> FIXED	GANGA DHAR DAS and 3 ORS <b>Versus</b> THE UNION OF INDIA and 7 ORS	MR. S SHARMA MR A SAIKIA MR. N N UPADHAYA	GA, ASSAM (R3-R5) MRS. R BORAH (SC, NHAI, R2, R7) MR. J HANDIQUE (GA, R3- R6)) MR. R BORPUJARI,SC,REVENUE DEPARTMENT. MR. B GOGOI, SC, PWD SC, PWD ASSTT.S.G.I. (R1)
22	<a href="#">WP(C)/5037/2016</a> FIXED	JONE MEDHI and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.A D CHOUDHURY MR.A K SARMA MR.U CHOUDHURY MR.T CHAKRABORTY MR. P DUTTA	GA, ASSAM MR. P SAIKIA MR. R SARKAR SC, SECONDARY EDUCATION
23	<a href="#">WP(C)/1165/2017</a>	KUMUD CH. LAHKAR and 6 ORS. <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.M K SARMA MS.G DEKA MSK KALITA MR.R DASGUPTA	GA, ASSAM MR.A BARKATAKI(Rly.Adv.) SC, NF RLY
24	<a href="#">WP(C)/415/2018</a> FIXED	LALIT GOGOI <b>Versus</b> THE STATE OF ASSAM	MR D V THOMAS MR. S DUTTA MR. K N CHOUDHURY MR K J BARUAH MR N BORWANKAR MR V S KUSHWAHA MS. R DEKA MR. M MAHANTA MR P SARMA	GA, ASSAM SC, FOREST SC, REVENUE ASSTT.S.G.I.
25	<a href="#">WP(C)/5347/2020</a> FIXED	ECONOMIC DEVELOPMENT ORGANISATION <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A D CHOUDHURY	MR. P S BHATTACHARYYA ASSTT.S.G.I.

26	<a href="#">WP(C)/3036/2021</a>	GAUTAM SAIKIA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR M R ADHIKARI MR. A CHAMUAH MR. B KONWAR MS D DUTTA	GA, ASSAM MR. A SARMA (R-2,3) MR. D DOLEY MR. K KALITA (R-2,3) MR H KALITA (R-2,3) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/1248/2021</a> <b>in</b> <a href="#">WP(C)/3036/2021</a>	GAUTAM SAIKIA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A CHAMUAH MR. B KONWAR MS D DUTTA	GA, ASSAM SC, C G S C
27	<a href="#">WP(C)/2266/2022</a> FIXED	SAILENDRA KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA MR. P K HANDIQUE	GA, ASSAM MR R DHAR, SC, WPT & BC SC, FINANCE
28	<a href="#">WP(C)/4644/2022</a>	NEW TECH STEEL AND ALLOYS PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 2ORS	MR. M MORE	GA, ASSAM SC, APDCL
29	<a href="#">WP(C)/4671/2022</a>	DADHI BRAHMA <b>Versus</b> THE BODOLAND TERRITORAL COUNCIL AND 4 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, BTC SC, PWD
30	<a href="#">WP(C)/766/2023</a> FIXED	RUNU DAS <b>Versus</b> THE UNION OF INDIA AND ANR	MS. T SOM MR H DAS MR. P TELI	MR. K K PARASAR DY.S.G.I.
31	<a href="#">WP(C)/883/2023</a> FIXED	MAKSUD AHMED MAZUMDER <b>Versus</b> THE FOOD CORPORATION OF INDIA AND 7 OTHRS	MR. I ALAM Ms. R. R. BORAH MR. T SK	MR B K SINGH SC, F C I
32	<a href="#">WP(C)/2446/2023</a> FIXED	NAVO PRAVAT AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS P RAI MR H BEZBARUA MR. S J SARMAH K. KALITA	GA, ASSAM SC, AG SC, FINANCE
33	<a href="#">WP(C)/4327/2023</a> FIXED	NEETU JAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D K JAIN	GA, ASSAM
34	<a href="#">WP(C)/4631/2023</a> FIXED	GARG POLY INDUSTRIES AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MR D KHAN	SC, P H E SC, FINANCE
35	<a href="#">Cont.Cas(C)/517/2018</a>	SRK METALS AND PLASTICS (PVT.) LTD. <b>Versus</b> SIDDHARTH SINGH AND 4 ORS.	MS. S KHOUND MR. D KHAN	MR. P N GOSWAMI (R1-R5) MR. R R Gogoi (R1-R5)
36	<a href="#">Cont.Cas(C)/101/2019</a>	GARY POLY INDUSTRIES AND ANR. <b>Versus</b> SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI MR. R R Gogoi
	<b>WITH</b> <a href="#">I.A.(Civil)/1196/2020</a> <b>in</b> <a href="#">Cont.Cas(C)/101/2019</a>	GARG POLY INDUSTRIES AND ANR. <b>Versus</b> NARAYAN DAS AND 2 ORS.	MR D KHAN	
37	<a href="#">Cont.Cas(C)/103/2019</a>	KAMAKHYA POLY UDYOG AND ANR. <b>Versus</b> SIDDHARTH SINGH AND 3 ORS.	MR D KHAN MS Y A LONGKUMER	MR. P N GOSWAMI (R3, R4) MR. R R Gogoi (R3, R4)
	<b>WITH</b> <a href="#">I.A.(Civil)/1193/2020</a> <b>in</b> <a href="#">Cont.Cas(C)/103/2019</a>	KAMAKHYA POLY UDYOG AND ANR. <b>Versus</b> NARAYAN DAS AND 2 ORS.	MR D KHAN	
38	<a href="#">WP(C)/5273/2023</a>	SRK METALS AND PLASTICS PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS M HAZARIKA MS K LOYA MR D KHAN	SC, FINANCE SC, P H E



39	<a href="#">WP(C)/6522/2023</a>	ANJAN CHAKRABORTY <b>Versus</b> THE SILCHAR MUNICIPAL BOARD AND 3 ORS	MS. P CHAKRABORTY MS. A DAS MS. K KHAN	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM MR SISHIR DUTTA (R1) MR. S D PURKAYASTHA (R-4) MS S MOCHAHARI (R1) MR. S DUTTA (R1) MR S DUTTA (R1) MS S.S.BORA (R-4)
40	<a href="#">WP(C)/7435/2023</a> FIXED	MD ALTAB HUSSAIN @ MD ALTAB HUSSAIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. I HUSSAIN H M S ELAHI	MS. S BARUAH (R-2 TO R-4) MS. M DAS (R-5) MR. A BHATTACHARYYA (R-1) SC, REVENUE JR. GA, ASSAM SC, PWD
41	<a href="#">WP(C)/280/2024</a>	PADMA THAKURIA <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR B TALUKDAR MR S SARMAH	SC, GST DY.S.G.I.
42	<a href="#">WP(C)/319/2024</a> FIXED	RAKESH SINGH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	SR. GA, ASSAM
43	<b>WITH</b> <a href="#">WP(C)/6053/2023</a>	RAKESH SINGH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM
44	<a href="#">WP(C)/2244/2024</a> FIXED	MOTALEB BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR B P TODI MR A NATH DR ANKIT TODI MS S JITANI MS M PARBIN MR. D DUTTA	SC, FINANCE AND TAXATION
45	<b>WITH</b> <a href="#">WP(C)/2695/2024</a>	KAMAIAH ENGINEERING SERVICES PRIVATE LIMITED (OPC) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, FINANCE AND TAXATION
46	<b>WITH</b> <a href="#">WP(C)/3683/2024</a>	M/S C ZAR TECHNOLOGIES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
47	<b>WITH</b> <a href="#">WP(C)/4500/2024</a>	MONI KANTA DAS <b>Versus</b> UNION OF INDIA AND 3 ORS	MR A KHANIKAR R L CHUTIA	SC, GST DY.S.G.I.
48	<a href="#">WP(C)/2485/2024</a>	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE CHIEF SECRETARY AND 7 ORS	PETITIONER IN PERSON	SC, IRRIGATION SC, FINANCE
49	<b>WITH</b> <a href="#">WP(C)/4185/2023</a>	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON	MR D MAHANTA (R-7) MR. D GOGOI (R-5) MR. R BORA (R-5) MR. I BORTHAKUR (R-5) SC, IRRIGATION
	<b>WITH</b> <a href="#">I.A.(Civil)/151/2024</a> in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDITIONAL CHIEF SECRETARY AND 6 ORS.	PETITIONER IN PERSON	SC, IRRIGATION
	<b>WITH</b> <a href="#">I.A.(Civil)/2073/2024</a> in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON PETITIONER IN PERSON	SC, IRRIGATION

	<b>WITH</b> <a href="#">I.A.(Civil)/2579/2024</a> in WP(C)/4185/2023	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDITIONAL CHIEF SECRETARY AND 5 ORS.	PETITIONER IN PERSON PETITIONER IN PERSON	SC, IRRIGATION
50	<b>WITH</b> <a href="#">WP(C)/6431/2023</a>	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS	MR. P K BHATTACHARJEE	MR D MAHANTA (r-7) SC, IRRIGATION
	<b>WITH</b> <a href="#">I.A.(Civil)/2401/2024</a> in WP(C)/6431/2023	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS 7ORS	PETITIONER IN PERSON	SC, IRRIGATION
	<b>WITH</b> <a href="#">I.A.(Civil)/2581/2024</a> in WP(C)/6431/2023	PARASH KUMAR BHATTACHARJEE <b>Versus</b> THE ADDITIONAL CHIEF SECRETARY, IRRIGATION AND 6 ORS	PETITIONER IN PERSON	SC, IRRIGATION
51	<a href="#">WP(C)/2732/2024</a>	DOLI BHUYAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. D SONOWAL MR. R A CHOUDHURY MR. D KONWAR	GA, ASSAM SC, WATER RESOURCE SC, FINANCE SC, REVENUE
52	<a href="#">WP(C)/3107/2024</a> FIXED	HEMO SAIKIA AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. D SONOWAL MR. R A CHOUDHURY MR. D KONWAR	MR. S BARUAH SC, REVENUE SC, FINANCE SC, WATER RESOURCE
53	<a href="#">WP(C)/3345/2024</a> FIXED	RAJU ALI <b>Versus</b> THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS	MS M HAZARIKA MS. S NEWAR	MR. A GANGULY(R-5) MR. M K DAS (R-1 to 4) MR. A DUTTA(R-5) MR. A DHANUKA(R-5)
	<b>WITH</b> <a href="#">I.A.(Civil)/2506/2024</a> in WP(C)/3345/2024	M/S ASSAM DRILLING FIELDS AND EQUIPMENT SERVICES, <b>Versus</b> THE CHAIRMAN AND MANAGING DIRECTOR AND 4 ORS	MR. A GANGULY MR. A DHANUKA(R-5)	MS M HAZARIKA MS. S NEWAR
54	<b>WITH</b> <a href="#">WP(C)/5338/2024</a>	RAJU ALI <b>Versus</b> THE CHAIRMAN AND MANAGING DIRECTOR ONGC AND 3 ORS	MS M HAZARIKA MS. S NEWAR	
55	<a href="#">WP(C)/4754/2024</a> FIXED	RUPA DUTTA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM MR. J K GOSWAMI(R-6,7) MR. J K GOSWAMI(R-6,7) MR. J BARMAN(R-8) MR D J BORO (R-6,7) MR D J BORO (R-6,7)
<b>ORDERS</b>				
56	<a href="#">Cont.Cas(C)/206/2017</a>	KRISHNA MOHAN SARKAR and ANR. <b>Versus</b> AJIT KAKATI and 3 ORS.	MR.O P BHATI MRD MONDAL MR.P SARMA	MR.T C CHUTIA(R- 1&2) MR.D K ROYR- 1and2
57	<a href="#">WP(C)/7366/2018</a>	HOUSING DEVELOPMENT FINANCE CORPORATION <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	Mukesh Sharma MR J BORAH	GA, ASSAM MR. H C SARMA (R6) SC, REVENUE
58	<a href="#">WP(C)/4275/2021</a> FIXED	M/S CHIROM RANJIT SINGH <b>Versus</b> THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA MR H DAS MS P SIKDAR	SC, PNB
	<b>WITH</b> <a href="#">I.A.(Civil)/3356/2024</a> in WP(C)/4275/2021	M/S CHIROM RANJIT SINGH <b>Versus</b> THE RESERVE BANK OF INDIA AND 5 ORS	MR N DASGUPTA	SC, PNB

59	<a href="#">WP(C)/2062/2023</a>	DHARAM BASFOR AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM SC, WPT AND BC SC, GMC
	<b>WITH</b>			
60	<a href="#">WP(C)/2097/2023</a>	SMTI. KANTI BASFORE AND 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM MR B GOGOI, SC, HEALTH AND FAMILY WELFARE DEPARTMENT. SC, WPT AND BC SC, GMC
61	<a href="#">MC/75/2024</a> IN WP(C)/6881/2015 (D/O) in WP(C)/6881/2015	PHANINDRA PATOR <b>Versus</b> UNION OF INDIA and 6 ORS	MR DEBA SARMAH MS N SHYAM	DY.S.G.I.
62	<a href="#">I.A.(Civil)/1686/2024</a> IN WP(C)/249/2021 (D/O) in WP(C)/249/2021	MD. SAMSHUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MD. A SAHAD MR. M H ALI MR. M H ALI	GA, ASSAM
63	<a href="#">I.A.(Civil)/3551/2024</a> in WP(C)/8309/2022	THE STATE OF ASSAM AND 3 ORS <b>Versus</b> KALICHARAN MANDAL		MR. A J HAZARIKA
	<b>WITH</b>			
	<a href="#">WP(C)/8309/2022</a>	KALICHARAN MANDAL AND 206 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	GA, ASSAM SC, REVENUE
	<b>WITH</b>			
64	<a href="#">Cont.Cas(C)/138/2024</a>	KALICHARAN MANDAL <b>Versus</b> GYANENDRA DEV TRIPATHI, IAS	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI MS B CHAUHAN	MR. D NATH SENIOR ADVOCATE

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LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
9)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
11)	MR A R BHUYAN	11-11-2024	To	29-11-2024
12)	MR G GOSWAMI	15-11-2024	To	20-11-2024
13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
16)	MR. R K BHATRA	12-11-2024	To	24-11-2024
17)	MR. R P SINGH	14-11-2024	To	06-12-2024
18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024
24)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
25)	MRS. A GAYAN	19-11-2024	To	22-11-2024
26)	MR B P BORAH	20-11-2024	To	23-11-2024

27)	MR. K P PATHAK	19-11-2024	To	26-11-2024
28)	MR. S P ROY	18-11-2024	To	20-11-2024
29)	MR. R ISLAM	19-11-2024	To	30-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Wednesday,20th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3518/2024</a>	KHAIGOULEN KIPGEN <b>Versus</b> THE STATE OF ASSAM	MR. A LAL MR A BRAHMA MR. M PANDIT	PP, ASSAM
2	<a href="#">Bail Appln./3519/2024</a>	MAFUJUL ISLAM @ MAFUZUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR M J QUADIR MR. D K BAIDYA MR. A K HANNAN	PP, ASSAM
3	<a href="#">Bail Appln./3521/2024</a>	JOYNAL HUSSEN @ JOYNAL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR M J QUADIR MR. D K BAIDYA MR. A K HANNAN	PP, ASSAM
<b>MOTION</b>				
4	<a href="#">CRP(IO)/470/2024</a>	SANKAR DUTTA <b>Versus</b> SMTI. BANTI HAZARIKA BORA	MR A SHARMA MR. T U LASKAR	
5	<a href="#">CRP(IO)/471/2024</a>	M/S SHIVAM CONSTRUCTION AND ANR <b>Versus</b> SUDIPTA KUMAR BHUYAN AND ANR	MR. S K SINGHA MR. S M BARUAH MR T K DAS	
6	<a href="#">CRP(IO)/472/2024</a>	KAMALA KHATUN AND ANR <b>Versus</b> ON THE DEATH OF PARESH ALI HIS LEGAL HEIRS AND ORS	MS. R CHOUDHURY MS F N ZAMAN	
7	<a href="#">CRP(IO)/474/2024</a>	DR SRIDAM CH DAS <b>Versus</b> JANMESWAR ROY AND ANR	MR. B J MUKHERJEE MS R SAHA A SAHA	
8	<a href="#">CRP(IO)/475/2024</a> B/O	SMTI NAYANMONI SWARGIRY @ NAYANMONI GOHAIN <b>Versus</b> SMTI. RIJU GOHAIN AND 3 ORS.	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	
9	<a href="#">CRP(IO)/476/2024</a>	AFZAL HASSAN LASKAR <b>Versus</b> JIAUR RAHMAN LASKAR AND 24 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	
10	<a href="#">CRP(IO)/477/2024</a>	MD. TOUSIF HUSSAIN REZA <b>Versus</b> AAFSHEEN AL ISLAM	MD. I HUSSAIN	
11	<a href="#">CRP(IO)/478/2024</a>	MOHIT SETHIYA AND ANR <b>Versus</b> CHIRANJEEB SARAMA ROY	MR. A KABRA	

**ADMISSION**

12	<a href="#">Test.App./14/2024</a>	APARAJITA BORDOLOI <b>Versus</b> XXXX	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
13	<a href="#">Mat.App./44/2024</a>	XXXXXXX <b>Versus</b> XXXXXXX	MS. T SOM MR H DAS MS. U HAZARIKA	
14	<a href="#">RFA/66/2024</a>	RAAMAVTAR MANIHAR <b>Versus</b> ADILARA KHANAM	MR. A R SHOME MR B PUSHILAL MR N ALAM	
15	<a href="#">FAO/84/2024</a>	MANOJ LALA <b>Versus</b> RAJENDRA KUMAR SAMSUKHA AND 10 ORS	MR. B CHAKRAVARTY MR. S UPADHAY A SARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3508/2024</a> <b>in</b> FAO/84/2024	MANOJ LALA <b>Versus</b> RAJENDRA KUMAR SAMSUKHA AND 10 ORS A	MR. B CHAKRAVARTY MR. B CHAKRAVARTY MR. S UPADHAY	
16	<a href="#">MACApp./587/2024</a>	RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> DIPTI BASUMATARY AND 4 ORS	MR. K K BHATTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3474/2024</a> <b>in</b> MACApp./587/2024	RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> DIPTI BASUMATARY AND 4 ORS	MR. K K BHATTA	
17	<a href="#">MACApp./588/2024</a>	M/S UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> ASHA BORAH DAS AND 2 ORS	MR. M DUTTA MS S DEV	
	<b>WITH</b> <a href="#">I.A.(Civil)/3475/2024</a> <b>in</b> MACApp./588/2024	M/S UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> ASHA BORAH DAS AND 2 ORS	MR. M DUTTA MS S DEV	
18	<a href="#">MACApp./589/2024</a>	SUDHANNA BISWAS @ SUDHANJA BISWAS <b>Versus</b> THE MAGMA HDI GENERAL INSURANCE COMPANY LTD	MR. M KHAN MR A K DAS MS J AKTAR	
19	<a href="#">MACApp./590/2024</a>	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> TULASI BORO AND 4 ORS	MR T KALITA MR. A KAKATI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3489/2024</a> <b>in</b> MACApp./590/2024	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> TULASI BORO AND 4 ORS	MR T KALITA MR. A KAKATI	
20	<a href="#">MACApp./591/2024</a>	M/S UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> KAMANG TARUK AND 9 ORS	MR. M DUTTA MS S DEV D D SARMA	MR. A R AGARWALA (R-1) MR ADITYA AGARWALA (R-1)
	<b>WITH</b> <a href="#">I.A.(Civil)/3502/2024</a> <b>in</b> MACApp./591/2024	M/S UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> KAMANG TARUK AND 9 ORS	MR. M DUTTA MS S DEV D D SARMA	
21	<a href="#">MACApp./592/2024</a>	SARIFA BEWA @ BEGUM <b>Versus</b> MD. SAIFUL ISLAM AND ANR	MR. A R AGARWALA MR ADITYA AGARWALA	
22	<a href="#">MACApp./593/2024</a>	RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> MOHINI MOSHAHARY AND 3 ORS	MR. K K BHATTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3513/2024</a> <b>in</b> MACApp./593/2024	RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> MOHINI MOSHAHARY AND 3 ORS	MR. K K BHATTA	
23	<a href="#">MACApp./594/2024</a>	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MOZAMMEL HUSSAIN AND ANR	MR. K K BHATTA	

	<b>WITH</b> <a href="#">I.A.(Civil)/3514/2024</a> in MACApp./594/2024	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MOZAMMEL HUSSAIN AND ANR	MR. K K BHATTA	
24	<a href="#">MACApp./595/2024</a>	MADHUMALA BARMAN AND ANR <b>Versus</b> THE DIVISIONAL MANAGER AND 2 ORS	MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS	
25	<a href="#">MACApp./596/2024</a>	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MST MORZINA KHATUN AND 5 ORS	MRS L SHARMA MR. K K BHATTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3527/2024</a> in MACApp./596/2024	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> MST MORZINA KHATUN AND 5 ORS	MRS L SHARMA MR. K K BHATTA	
26	<a href="#">MACApp./597/2024</a>	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> NAIM UDDIN BARBHUIYA AND 2 ORS	MRS L SHARMA MR. K K BHATTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3528/2024</a> in MACApp./597/2024	NATIONAL INSURANCE COMPANY LTD <b>Versus</b> NAIM UDDIN BARBHUIYA AND 2 ORS	MRS L SHARMA MR. K K BHATTA	
27	<a href="#">MACApp./598/2024</a>	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> TRIPTI HAZARIKA AND 3 ORS	MR. K K BHATTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3531/2024</a> in MACApp./598/2024	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> TRIPTI HAZARIKA AND 3 ORS	MR. K K BHATTA	
28	<a href="#">MACApp./599/2024</a>	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO <b>Versus</b> REKHA MEDHI AND 5 ORS	MR. K K BHATTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3532/2024</a> in MACApp./599/2024	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO <b>Versus</b> REKHA MEDHI AND 5 ORS	MR. K K BHATTA	
<b><u>BAIL HEARING (BA)</u></b>				
29	<a href="#">Bail Appln./2510/2024</a> WITH CASE RECORD(SCANNED COPY)	SAYED SHAHJADA HUSSAIN @ BABU <b>Versus</b> THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR R CHETRY MR P TALUKDAR	PP, ASSAM
30	<a href="#">Bail Appln./3289/2024</a> WITH OFFICE NOTE	NABIN BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY MS. N M LONGKENG J MEDHI	PP, ASSAM
31	<a href="#">Bail Appln./3328/2024</a>	MAZHARUL ANWAR CHOUDHURY @ MAJHARUL ANWAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
32	<a href="#">Bail Appln./3344/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	AMIR ALI @ AMER ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	Mr M U Ahmed	MR. S RANA (R-2) PP, ASSAM
<b><u>BAIL HEARING</u></b>				
33	<a href="#">AB/2095/2024</a> FIXED	HABIBUR RAHAMAN <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
34	<a href="#">AB/2895/2024</a> WITH CASE RECORD AND CASE DIARY(SCANNED COPY)	SAIFUL ISLAM @ DABBU <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
35	<a href="#">AB/2906/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MINAJUL ISLAM <b>Versus</b> STATE OF ASSAM AND ANR	MR SARFRAZ NAWAZ MS. P KHATUN SAMIM RAHMAN T A LASKAR	PP, ASSAM

**FOR HEARING U/O XLI RULE II C.P.C.**

36	<a href="#">RSA/213/2024</a>	RAJU BORO AND ANR <b>Versus</b> ABU TAHER AND 24 ORS	MD ASLAM MS. S. TODI MS K SARMA MS K SARMA	GA, ASSAM
37	<a href="#">RSA/214/2024</a>	GOLAM SARUAR KHAN AND ORS <b>Versus</b> ON THE DEATH OF MOZIRAN NESS HER LEGAL HEIRS SAKINA KHATUN AND ORS	MR. A.I. AHMED MS B DEVI MR P SAH MR A I AHMED	
	<b>WITH</b> <a href="#">I.A.(Civil)/3520/2024</a> <b>in</b> RSA/214/2024	GOLAM SARUAR KHAN AND ORS <b>Versus</b> ON THE DEATH OF MOZIRAN NESS HER LEGAL HEIRS SAKINA KHATUN AND ORS	MR. A.I. AHMED MS B DEVI MR P SAH MR A I AHMED	
38	<a href="#">RSA/215/2024</a>	JYOTSNA RANI DAS LASKAR AND 3 ORS <b>Versus</b> RABIJUL HAQUE LASKAR AND 5 ORS	MR. S D PURKAYASTHA	
<b>ORDERS</b>				
39	<a href="#">MACApp./237/2019</a> WITH LCR	LALBHANU NESSA AND 2 ORS. <b>Versus</b> THE NATIONAL INSURANCE CO. LTD. AND 2 ORS	MR. A MANNAF MS F BEGUM MS J BEGUM	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR MR D DEKA
40	<a href="#">Review.Pet./72/2023</a> in MACApp./269/2018 (D/O), WITH LCR	ARUN CHANDA <b>Versus</b> THE BRANCH MANAGER AND 2 ORS.	MR. J P SHARMA	MR. K K BHATTA
41	<a href="#">CRP(IO)/355/2024</a> FIXED	THE STATE OF ASSAM AND ANR <b>Versus</b> M/S KEMEX INDUSTRIES AND 2 ORS	MRS. D DAS BARMAN MR. T GOGOI	SC, P AND R.D. SC, S E C
42	<a href="#">CRP(IO)/401/2024</a> FIXED	BABUL BORAH <b>Versus</b> THE SRIMANTA SANKARDEV SANGHA AND 11 ORS	MR. K N CHOUDHURY MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	
	<b>WITH</b> <a href="#">I.A.(Civil)/3138/2024</a> <b>in</b> CRP(IO)/401/2024	BABUL BORAH <b>Versus</b> THE SRIMANTA SANKARDEV SANGHA AND 11 ORS	MR. K N CHOUDHURY MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	
43	<a href="#">CRP(IO)/403/2024</a> FIXED	ILA DAS CHOUDHURY <b>Versus</b> RAHUL PAUL AND 6 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	
44	<a href="#">I.A.(Civil)/2169/2024</a> <b>in</b> RFA/7746/2024	MADHURI GOSWAMI SARMA AND 3 ORS <b>Versus</b> ALAKA DUTTA	MR. J AHMED MR J U AHMED MR Z RAHMAN MS J YESMIN	MR. M DUTTA MR. B KONWAR MS D DUTTA
	<b>WITH</b> <a href="#">RFA/7746/2024</a> (Filing Number)	MADHURI GOSWAMI SARMA AND 3 ORS <b>Versus</b> ALAKA DUTTA B	MR J U AHMED	
45	<a href="#">I.A.(Civil)/2743/2024</a> FIXED <b>in</b> CRP/453/2016	ARCHANA SARKAR <b>Versus</b> ON THE DEATH OF UJJAL SARKAR	MR. P SUNDI	MR. S SAHU
	<b>WITH</b> <a href="#">CRP/453/2016</a>	ARCHANA SARKAR <b>Versus</b> GAYATRI SARKAR and 7 ORS.	MR.A K PAUL MR.P SUNDI	MR.S SAHU(R- 1,2&3)
	<b>WITH</b> <a href="#">I.A.(Civil)/2740/2024</a> <b>in</b> CRP/453/2016	ARCHANA SARKAR <b>Versus</b> ON THE DEATH OF UJJAL SARKAR	MR. P SUNDI	MR. S SAHU
	<b>WITH</b> <a href="#">I.A.(Civil)/2745/2024</a> <b>in</b> CRP/453/2016	ARCHANA SARKAR <b>Versus</b> ON THE DEATH OF UJJAL SARKAR HIS LEGAL HEIRS ROMA SARKAR AND ORS A	MR. P SUNDI	MR. S SAHU



46	<a href="#">I.A.(Civil)/3499/2024</a> in MACApp./12537/2024	THE RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> UDIT KUMAR BORAH AND 2 ORS	MR. A J SAIKIA MR. S. PEGU	
	<b>WITH</b> <a href="#">MACApp./12537/2024</a> (Filing Number)	THE RELIANCE GENERAL INSURANCE CO LTD <b>Versus</b> UDIT KUMAR BORAH AND 2 ORS	MR. A J SAIKIA	
47	<a href="#">I.A.(Civil)/3505/2024</a> in MACApp./12204/2024	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> ABDUL RASID AND 5 ORS	MR T KALITA J KOTOKY MR. A KAKATI	
	<b>WITH</b> <a href="#">MACApp./12204/2024</a> (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> ABDUL RASID AND 5 ORS	MR T KALITA	
48	<a href="#">I.A.(Civil)/3507/2024</a> in MACApp./13382/2024	JAMAL UDDIN @ JAMAL UDANI <b>Versus</b> ARUN DAS AND 2 ORS	MR. K BHATTACHARJEE MS. A BARMAN ABBASH U AHMED	
	<b>WITH</b> <a href="#">MACApp./13382/2024</a> (Filing Number)	JAMAL UDDIN @ JAMAL UDANI <b>Versus</b> ARUN DAS AND 2 ORS	MR. K BHATTACHARJEE	
49	<a href="#">I.A.(Civil)/3510/2024</a> in RSA/4812/2024	GURUMUKH SINGH AND 5 ORS <b>Versus</b> MOHAN SINGH AND 3 ORS	MR A ISLAM MR A SHARMA MR M RANA	
	<b>WITH</b> <a href="#">RSA/4812/2024</a> (Filing Number)	GURUMUKH SINGH AND 5 ORS <b>Versus</b> MOHAN SINGH AND 3 ORS H	MR M RANA	
50	<a href="#">I.A.(Civil)/3512/2024</a> in MACApp./10152/2024	TETARI RAJBHAR @ MITUA @ FEATAN AND 3 ORS <b>Versus</b> CHOLAMANDALAM M/S. GENERAL INS CO. LTD. AND 2 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
	<b>WITH</b> <a href="#">MACApp./10152/2024</a> (Filing Number)	TETARI RAJBHAR @ MITUA @ FEATAN AND 3 ORS <b>Versus</b> CHOLAMANDALAM MS GENERAL INS CO LTD AND 2 ORS B	MR. A R AGARWALA	
51	<a href="#">I.A.(Civil)/3521/2024</a> in MFA/10992/2023	MOMI DEKA AND ANR. <b>Versus</b> JUNAID KHAN AND ANR.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
	<b>WITH</b> <a href="#">MFA/10992/2023</a> (Filing Number)	MOMI DEKA AND ANR. <b>Versus</b> JUNAID KHAN AND ANR. B	MR. A R AGARWALA	
<b>HEARING</b>				
52	<a href="#">RSA/164/2016</a> WITH LCR, B/O	MD JABED ALI and 6 ORS <b>Versus</b> MD INAMUL ISLAM and 14 ORS	MR. R J BORDOLOI MS. A MEDHI MS. D SONOWAL MR. R ALI MS. C SARMA	MR. A SAHAD (R-1) MR. D HALOI (R-1) MR. S A HUSSAIN (R-1) MS. A DEKA (R-1)

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LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024

7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
9)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
11)	MR A R BHUYAN	11-11-2024	To	29-11-2024
12)	MR G GOSWAMI	15-11-2024	To	20-11-2024
13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
16)	MR. R K BHATRA	12-11-2024	To	24-11-2024
17)	MR. R P SINGH	14-11-2024	To	06-12-2024
18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024
24)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
25)	MRS. A GAYAN	19-11-2024	To	22-11-2024
26)	MR B P BORAH	20-11-2024	To	23-11-2024
27)	MR. K P PATHAK	19-11-2024	To	26-11-2024
28)	MR. S P ROY	18-11-2024	To	20-11-2024
29)	MR. R ISLAM	19-11-2024	To	30-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

### [ For Wednesday,20th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 20

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/1088/2021</a> PART-HEARD, FIXED	RAM NARAYAN RAM <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MS. K JAIN	MR H GUPTA SC, NHIDC ASSTT.S.G.I. SC, K A A C
<b>BAIL HEARING (BA)</b>				
2	<a href="#">Bail Appln./2453/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD ROJIT ALI @ SAHIL AHMED @ ROJITULLAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR. H KAKATI	PP, ASSAM
<b>BAIL HEARING</b>				
3	<a href="#">AB/2769/2024</a> FIXED	TAHIR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. S Z SHEIKH P J DAS	PP, ASSAM
<b>ORDERS</b>				
4	<a href="#">Crl.Rev.P./240/2009</a> WITH LCR 4 FILES	MD. HASEN ALI <b>Versus</b> THE STATE OF ASSAM	MS.B CHOUDHURY MSB S GOGOI	PP, ASSAM
5	<a href="#">Crl.Rev.P./347/2009</a>	XXX <b>Versus</b> IN RE - MR. JOGESWAR BORAH,V		MR.B PATHAK
6	<b>WITH</b> <a href="#">Crl.Rev.P./323/2009</a>	XXX <b>Versus</b> IN RE - MR. JOGESWAR BORAH		MR.K K MAHANTA MRJ PAYENG MR.K KONWAR MR.M K BORO MR.M HUSSAIN MR.N K KALITA

7	<a href="#">Crl.Rev.P./444/2009</a>	XXX <b>Versus</b> IN RE - SHRI S K SAHARIA	MRS.M S SUNDI MR.P SUNDHI	MR. P CHOUDHURY (R-3, R-4, R-6, R-7, R-9) MR. N ANAND (R-1) MR.U K BARMAN (R-1) MRS. M S SUNDI MR. K SAIKIA (R-3, R-4, R- 6, R-7, R-9) MR. J MAHILARY (R-3, R-4, R-6, R-7, R-9) MR. H ALI (R-1) MR. A K SINGH (R-1) MR.V N UPADHYAY MR. D TALUKDAR (R-3, R- 4, R-6, R-7, R-9) MR. S S A RAHMAN (R-1) MR. P SUNDHI
8	<a href="#">Crl.A./246/2012</a> WITH LCR 5 FILES, OFFICE NOTE, FIXED	PARIMAL NATH <b>Versus</b> THE STATE OF ASSAM	MR.J ISLAM MR.A M S MAZUMDER MR.A A R KARIM MS.S F MAITAI	MR SARFRAZ NAWAZ, AMICUS CURIAE PP, ASSAM
9	<a href="#">Crl.Rev.P./259/2012</a> WITH LCR	KUMUD DAS <b>Versus</b> THE STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MR.D BANERJEE	MR.R BARUAH MR.R M CHOUDHURY MISSM BORAH PP, ASSAM MR.R N CHOWDHURY PP, ASSAM
10	<a href="#">Crl.Rev.P./265/2012</a> WITH LCR 3 FILES	GULUK KATHAR <b>Versus</b> STATE OF ASSAM	MR.M BISWAS MR.B HALDAR MR.S SARKAR MR.M BASUMATARY	
11	<a href="#">Crl.Rev.P./462/2013</a> WITH LCR 5 FILES	SURENDRA DAS <b>Versus</b> THE STATE OF ASSAM	MRM H AHMED MR.H A AHMED MR.Z RAHMAN	PP, ASSAM
12	<a href="#">Crl.Rev.P./473/2013</a>	SATISH CH. KALITA <b>Versus</b> BINOD KUMAR CHOUDHURY and 2 ORS	MSB DEVI MR.R SARMA MS.K D SARMAH	MRM RAHMAN MR.S AHMED MR.S RANA PP, ASSAM
13	<a href="#">Crl.Rev.P./252/2014</a> WITH LCR 4 FILES	MD. ABDUL HASHIM @ HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR.A J DAS MR.N BARUAH MR.M K ALI MR.G RENGMA MR.P DEKA	PP, ASSAM
14	<a href="#">Crl.Rev.P./295/2014</a> WITH LCR 2 FILES	MD. ASHRAF ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.N ZAMAN MR.S K JAIN MR.P C DEY MR.A GANGULY MR.A BORA	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.M.C./614/2014</a> <b>in</b> <a href="#">Crl.Rev.P./295/2014</a>	MD ASHRAF ALI <b>Versus</b> THE STATE OF ASSAM and ANR	MR.N ZAMAN MR.S K JAIN MR.P C DEY MR.A GANGULY MR.A BORA	PP, ASSAM
15	<a href="#">Crl.Rev.P./369/2014</a> WITH LCR 3 FILES	APURBA GOGOI <b>Versus</b> SMTI BHARATI DUTTA GOGOI and ANR	MR.T C CHUTIA MS.R GOHAIN MRS.S BORPATRAGOHAIN	PP, ASSAM
<b>QUASHMENT</b>				
16	<a href="#">Crl.Pet./239/2012</a> WITH LCR 1 FILE	HABUL DEV and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MRK K DAS MR.A BHATTACHARYA	MR.R DEV PP, ASSAM MR.R K DEY
17	<a href="#">Crl.Pet./614/2013</a>	AKON BORA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.A M BORA MR.D GOGOI MR.P GOSWAMI MR.S R BORUAH MS.C CHOUDHURY	MR.J C DAS PP, ASSAM MR.L K BORAH
18	<a href="#">Crl.Pet./791/2013</a>	SANKAR LASKAR EDITOR and ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.T J MAHANTA MR.M KHATANIAR	MR.P K ROYCHOUDHURYR- 2 MR.S U AHMED(R-2) PP, ASSAM

19	<a href="#">Crl.Pet./834/2013</a>	SUSIL DHAR <b>Versus</b> SMTI RATNA RANI DHAR	MR.A SARMA MR.T BARUAH MR.D CHOUDHURY MRM P GOSWAMI	PP, ASSAM
20	<a href="#">Crl.Pet./75/2014</a>	ALL ASSAM EGG MERCHANTS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM and 3 ORS	MR.A R SIKDAR MR.M H TALUKDAR MR. S ALAM	PP, ASSAM
<b>HEARING</b>				
21	<a href="#">Crl.A./194/2012</a> WITH LCR 5 FILES, FIXED	SMTI. BIMALA RANI DAS, <b>Versus</b> GAUTAM DAS and ORS,	S C BISWAS MR R K JAIN B CHOUDHURY A BHATTACHARJEE	MR.H R A CHOUDHURY MR.I A HAZARIKA MS.S K NARGIS MR.A ALAM PP, ASSAM
22	<a href="#">Crl.A./202/2012</a> WITH LCR 1 BUNDLE, P.B.-2, FIXED	BIREN GOGOI <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI	MR.Z KAMAR	SC, CBI
23	<a href="#">Crl.Rev.P./484/2012</a> WITH LCR 4 FILES, FIXED	SMTI. SARATHI BALA BARMAN and ANR. <b>Versus</b> THE STATE OF ASSAM	MR.N SARKAR MRS.J CHAKRABORTY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
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13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
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18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024
24)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
25)	MRS. A GAYAN	19-11-2024	To	22-11-2024
26)	MR B P BORAH	20-11-2024	To	23-11-2024
27)	MR. K P PATHAK	19-11-2024	To	26-11-2024
28)	MR. S P ROY	18-11-2024	To	20-11-2024
29)	MR. R ISLAM	19-11-2024	To	30-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,20th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3340/2024</a> B/O	NURUJJAMAN CHOUDHURY @ NURUJJAMAN CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY	PP, ASSAM
2	<a href="#">Bail Appln./3382/2024</a> B/O	SAHED UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. U N CHATTRY MR. O LASKAR	PP, ASSAM
3	<a href="#">Bail Appln./3513/2024</a>	HIRAKJOYTI BORO AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
4	<a href="#">Bail Appln./3515/2024</a>	NIRANJAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS. P BORAH	PP, ASSAM
5	<a href="#">Bail Appln./3517/2024</a>	MILAN DAIMARI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
<b>MOTION</b>				
6	<a href="#">Crl.Rev.P./465/2024</a>	MOJIDUL ALI <b>Versus</b> ARJUMA HOQUE	MR. M ALI MR J. ISLAM H R KHAN	
7	<a href="#">Crl.Rev.P./466/2024</a>	AZIZUL HOQUE <b>Versus</b> ALMINA PARBIN	MR. P RAHMAN MR S ISLAM	
8	<a href="#">Crl.Pet./1389/2024</a>	GULZAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
9	<a href="#">Crl.Pet./1390/2024</a>	AFJAL HUSSAIN LASKAR @ ABJUR HUSSAIN LASKAR <b>Versus</b> THE STTAE OF ASSAM	MR. S D PURKAYASTHA	PP, ASSAM
10	<a href="#">Crl.Pet./1391/2024</a>	NILOTPAL NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J SINGH MR. K K HANDIQU MS M BORA	PP, ASSAM
11	<a href="#">Crl.Pet./1392/2024</a>	SAMPU TALUKDAR <b>Versus</b> INCOME TAX DEPARTMENT	MS. P DUTTA MR. P BOIRAGI MR. S J SARMAH	SC, INCOME TAX
12	<a href="#">Crl.Pet./1393/2024</a>	SAMPU TALUKDAR <b>Versus</b> INCOME TAX DEPARTMENT TINSUKIA	MS. P DUTTA MR. P BOIRAGI MR. S J SARMAH	SC, INCOME TAX

13	<a href="#">AB/3025/2024</a>	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A HUSSAIN MS M BEGUM MR ROBIUL HOQUE	PP, ASSAM
14	<a href="#">AB/3028/2024</a>	IBRAHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
15	<a href="#">AB/3030/2024</a>	DIPAK KUMAR PAUL <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. H ALI B BARMAN	PP, ASSAM
16	<a href="#">AB/3031/2024</a>	ABDUL MATLEB AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
17	<a href="#">AB/3032/2024</a>	AMDADUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S HAQUE MD IMRAN MS S ABDULLAH	PP, ASSAM
18	<a href="#">AB/3035/2024</a>	ASADUL HOQUE @ ASADUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM H R KHAN	PP, ASSAM
19	<a href="#">AB/3036/2024</a>	MUJAMAL HUSSAIN @ MUZAMIL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR J. ISLAM H R KHAN	PP, ASSAM
20	<a href="#">AB/3038/2024</a>	SHRI PRABHAT HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MS. D GOSWAMI	PP, ASSAM

**ADMISSION**

21	<a href="#">Crl.A./310/2024</a>	SOIB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S ROY MR. M H LASKAR	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/907/2024</a> <b>in</b> Crl.A./310/2024	SOIB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S ROY MR. M H LASKAR	PP, ASSAM

**BAIL HEARING (BA)**

22	<a href="#">Bail Appln./375/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	FAROOQ SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
23	<a href="#">Bail Appln./4485/2023</a>	RAFIQUL SIKDAR @ ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
24	<a href="#">Bail Appln./3137/2024</a> WITH CASE RECORD(SCANNED COPY), B/O	MD ALTAF HUSSAIN @ ALTAF HUSSAIN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
25	<a href="#">Bail Appln./3325/2024</a> FIXED	ALTAB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
26	<a href="#">Bail Appln./3389/2024</a> FIXED	PRANJAL BHARALI <b>Versus</b> THE STATE OF ASSAM	MR P NEOG MS. D PATHAK	PP, ASSAM

**BAIL HEARING**

27	<a href="#">AB/4304/2023</a> FIXED	MANTAZ ALI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
28	<a href="#">AB/1560/2024</a> AB 1627/2024(D/O), FIXED	SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM

29	<b>WITH</b> <a href="#">AB/1639/2024</a>	SHAJHAN ALI @ SHAHJAHAN ALI <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL	PP, ASSAM
30	<a href="#">AB/1931/2024</a> FIXED	KRISHNA KANTA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
31	<a href="#">AB/2039/2024</a> FIXED	MONOWARA BEGUM <b>Versus</b> THE STATE OF ASSAM	MS. S K NARGIS MS S BEGUM MS N SULTANA	PP, ASSAM
32	<a href="#">AB/2400/2024</a> FIXED	MASUD HASSAN <b>Versus</b> THE STATE OF ASSAM	MR H K DAS MR N K SARMA	PP, ASSAM
33	<a href="#">AB/2599/2024</a> FIXED	PALLAB HAZARIKA AND ORS <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
34	<a href="#">AB/2627/2024</a> FIXED	MONSUR ALI @ MANSUR ALI <b>Versus</b> THE UNION OF INDIA	MR. M P CHOUDHURY MR. S BATHARI	SC, RAILWAY
35	<a href="#">AB/2688/2024</a> FIXED	DR ASIF MOHAMMAD NAZAR <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MS. P BORAH	PP, ASSAM
36	<a href="#">AB/2768/2024</a> FIXED	PULEN BARMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR R ISLAM MR. S C BISWAS MS. K L R YANTHAN MS A DAS MS. U NANDA MR. A K DAS	PP, ASSAM
37	<a href="#">AB/2782/2024</a> FIXED	DHIRAJ BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
38	<a href="#">AB/2806/2024</a> FIXED	DEVANGA NARAYAN BAROOAH <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA	PP, ASSAM
39	<a href="#">AB/2821/2024</a> B/O	PURNIMA BEGUM @ PURNIMA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
40	<a href="#">AB/2848/2024</a> FIXED	ABDUL ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
41	<a href="#">AB/2894/2024</a> B/O	ABHIJIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MR. D N BORAH	PP, ASSAM
42	<a href="#">AB/2907/2024</a> FIXED	DHIRENDRA BISWAS AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MS. P KHATUN SAMIM RAHMAN T A LASKAR	PP, ASSAM
43	<a href="#">AB/2938/2024</a> FIXED	SAFIQUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. MD I HAQUE	PP, ASSAM

#### **ORDERS**

44	<a href="#">I.A.(CrI.)/973/2023</a> WITH LCR 2 FILES, B/O <b>in</b> CrI.A./284/2023 <b>WITH</b> <a href="#">CrI.A./284/2023</a>	SAHIDUL ISLAM, <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A M AHMED MR. A AHMED P. GHOSH	MS.D SAIKIA, AMICUS CURIAE FOR R-2 PP, ASSAM
		SAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS S RAHANA MR. A M AHMED MR. A AHMED P. GHOSH	MS.D SAIKIA, AMICUS CURIAE FOR R-2 PP, ASSAM
45	<a href="#">CrI.Pet./977/2023</a> B/O	JUME BEGUM LASKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER GK GOGOI	PP, ASSAM



46	<a href="#">Crl.Pet./585/2024</a> WITH LCR (TWO FILES).	HIRU PRASAD DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I CHOUDHURY R L CHUTIA	MR B DEKA (R-3) MR. A DHANUKA(R-3) PP, ASSAM
47	<a href="#">I.A.(Crl.)/1091/2024</a> in Bail Appln./3269/2024	ANJALI DAS <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. M SAIKIA	SC, CBI
	<b>WITH</b> <a href="#">Bail Appln./3269/2024</a>	ANJALI DAS <b>Versus</b> THE STATE OF ASSAM	MRS. M SAIKIA MR J FIRDAUS MS R DUTTA	PP, ASSAM
<b>HEARING</b>				
48	<a href="#">Crl.A./56/2024</a> WITH LCR 4 FILES, FIXED	ROMEN KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/204/2024</a> in Crl.A./56/2024	ROMEN KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
9)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
11)	MR A R BHUYAN	11-11-2024	To	29-11-2024
12)	MR G GOSWAMI	15-11-2024	To	20-11-2024
13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
16)	MR. R K BHATRA	12-11-2024	To	24-11-2024
17)	MR. R P SINGH	14-11-2024	To	06-12-2024
18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024
24)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
25)	MRS. A GAYAN	19-11-2024	To	22-11-2024
26)	MR B P BORAH	20-11-2024	To	23-11-2024
27)	MR. K P PATHAK	19-11-2024	To	26-11-2024
28)	MR. S P ROY	18-11-2024	To	20-11-2024
29)	MR. R ISLAM	19-11-2024	To	30-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Wednesday,20th November 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3510/2024</a>	MD MIRAJUL ALI @ JITUL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
2	<a href="#">Bail Appln./3511/2024</a>	DEBA BHUMIJ <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K GOGOI MS. P BORAH	PP, ASSAM
3	<a href="#">Bail Appln./3512/2024</a>	KACHER ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
<b>MOTION</b>				
4	<a href="#">Crl.Rev.P./467/2024</a>	NAYANA CHANGKAKOTI <b>Versus</b> MANASH JYOTI SHARMA	MR. A CHAMUAH R BHUYAN MR. N BORDOLOI	
5	<a href="#">Crl.Pet./1102/2024</a> B/O	SANKAR PAUL @ SANKAR PAUL <b>Versus</b> PUNYA BORAH AND ANR	MS. G BORAH	PP, ASSAM
6	<a href="#">Crl.Pet./1394/2024</a>	NUR JAMAL SHEIKH AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A RAHMAN	PP, ASSAM
7	<a href="#">Crl.Pet./1395/2024</a>	SATYANARAYANA MALLADI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M BORA MR K DAS MR. D K BAIDYA	PP, ASSAM
8	<a href="#">Crl.Pet./1396/2024</a>	BASANTA BORO <b>Versus</b> RISHI RAJ RABHA	MR S DEWRI MR P SONOWAL MR A DEKA	
9	<a href="#">Crl.Pet./1397/2024</a>	BENGIA YANANG <b>Versus</b> THE STATE OF ASSAM AND ANR	MD E AHMED MR. F A HASSAN MR M ISLAM	PP, ASSAM
<b>ADMISSION</b>				
10	<a href="#">Crl.Pet./677/2019</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	TAPASH BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. U K BARMAN MR H ALI MR. R KONWAR MS A RONGHANGPI MR. J R GIRI	MS P DAS, Amicus Curiae for R-2 PP, ASSAM
11	<a href="#">Crl.Pet./750/2019</a> FIXED, FIXED	PRATUL KUMAR GHOSH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MR. P SAIKIA (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM

12	<a href="#">Crl.Pet./128/2024</a> WITH LCR 1 FILE(SCANNED COPY)	GOPAL SHAH <b>Versus</b> NAVANITA SHAH	MR J PAYENG MS J SARMAH MS A PAYENG	MR. A GOGOI (LEGAL AID COUNSEL)
13	<a href="#">Crl.A./368/2024</a> B/O	ARCHANA DEKA <b>Versus</b> MADAN DEKA AND ANR.	MS B R A SULTANA (LEGAL AID COUNSEL)	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
14	<a href="#">Bail Appln./2152/2024</a> WITH CASE RECORD(SCANNED COPY)	ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
15	<a href="#">Bail Appln./2403/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL MONAF <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
16	<a href="#">Bail Appln./2774/2024</a> FIXED	SULTAN ALI <b>Versus</b> THE STATE OF ASSAM	MS. A HUSSAIN MS M KURMI MR R ISLAM S PAUL	PP, ASSAM
<b>WITH</b>				
17	<a href="#">Bail Appln./2754/2024</a>	MD MUJAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR MR B DEORI	PP, ASSAM
18	<a href="#">Bail Appln./2896/2024</a> WITH CASE RECORD(SCANNED COPY)	BILAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
19	<a href="#">Bail Appln./3076/2024</a> FIXED	KUSHAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M H AHMED(R-2) I AMIN (R-2) PP, ASSAM
<b>WITH</b>				
20	<a href="#">Bail Appln./3069/2024</a>	KUSHAL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M H AHMED(R-2) I AMIN (R-2) PP, ASSAM
21	<a href="#">Bail Appln./3284/2024</a>	ANOWAR ALI SK @ MITHUN <b>Versus</b> THE STATE OF ASSAM	MR M RANA MR M.HOQUE	PP, ASSAM
22	<a href="#">Bail Appln./3288/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	IKBAL HUSSAIN BARBHUIYA @ RIPON <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM
23	<a href="#">Bail Appln./3297/2024</a>	ATOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
<b>BAIL HEARING</b>				
24	<a href="#">AB/829/2024</a>	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
25	<a href="#">AB/1150/2024</a>	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MS. R DEVI	PP, ASSAM
26	<a href="#">AB/1600/2024</a>	RAJU DAS <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	PP, ASSAM
27	<a href="#">AB/1648/2024</a>	APURBA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. N ALAM MR K JAIN S A BAKHTIAR	PP, ASSAM
28	<a href="#">AB/1869/2024</a>	SOFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY MS R DEKA	PP, ASSAM
29	<a href="#">AB/1872/2024</a>	MODAN BARUAH <b>Versus</b> THE STATE OF ASSAM	MR. B PHUKAN MR B. PATHAK MR. P K GOGOI	PP, ASSAM

30	<a href="#">AB/1900/2024</a>	ABDUS SOBUR @ ABDUS SOBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M A CHOUDHURY J M SULAIMAN	PP, ASSAM
31	<a href="#">AB/1915/2024</a>	JAHANGIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A GOYAL	PP, ASSAM
32	<a href="#">AB/2239/2024</a>	PORIMAL KUMAR RAY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MS. K L R YANTHAN MS. U NANDA MS. J GHOSH	MR P KATAKI(R-2) MRS R BEGUM(R-2) MS. A LALA(R-2) PP, ASSAM
33	<a href="#">AB/2464/2024</a>	BHARAT LAL CHAUHAN <b>Versus</b> THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	PP, ASSAM
34	<a href="#">AB/2494/2024</a> FIXED	MOHIDUL HOQUE @ MEHEDUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T R SARMA MR. A K ROY	PP, ASSAM
35	<a href="#">AB/2509/2024</a> FIXED	SAIFUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
<b>ORDERS</b>				
36	<a href="#">Crl.Pet./1249/2019</a> WITH LCR 5 FILES (SCANNED)	DADHIRAJ SHARMAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. K K BHATTACHARYYA MR. D BORA	MS. D GHOSH MS N DEKA MR SAURADEEP DEY MR I CHAKMA PP, ASSAM
37	<a href="#">Crl.Pet./30/2022</a> WITH LCR 1 FILE (SCANNED)	BILASH KUMAR SAHOO <b>Versus</b> TARUN DAS AND 3 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA	MR. A GOGOI (R-2,3) MR. D NATH (R-2,3) PP, ASSAM
38	<a href="#">Crl.Pet./103/2022</a> FIXED	AKHIL KR HALOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. B MAHANTA MS. B BHUYAN MS R SAHIN	PP, ASSAM
39	<a href="#">Crl.Pet./414/2023</a> WITH LCR 1 FILE(SCANNED COPY), B/O	KAJAL DEY <b>Versus</b> MAMPI MAJUMDAR AND ANR	MR. M ALI H R KHAN	PP, ASSAM
40	<a href="#">I.A.(Crl.)/908/2023</a> WITH OFFICE NOTE, LCR 3 FILES <b>in</b> Crl.A./360/2023 <b>WITH</b> <a href="#">Crl.A./360/2023</a>	HOSEN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR R ISLAM	MS. R CHOUDHURY, AMICUS CURIAE FOR R-2 PP, ASSAM
41	<a href="#">Crl.Pet./102/2024</a> WITH LCR 2 FILES (SCANNED)	RAJPAL SINGH POONIA <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR H TALUKDAR MS. K VERMA MS. K VERMA	PP, ASSAM
42	<a href="#">I.A.(Crl.)/166/2024</a> LCR 4 FILES, B/O <b>in</b> Crl.A./39/2024 <b>WITH</b> <a href="#">Crl.A./39/2024</a>	JOHIRUL ISLAM @ JOHIRUL HOQUE @ BABU <b>Versus</b> THE STATE OF ASSAM.	MR SARFRAZ NAWAZ	PP, ASSAM
43	<a href="#">Review.Pet./188/2024</a> MAC.APP. 154/2021(D/O), LCR 2 FILES, B/O	NEW INDIA ASSURANCE COMPANY LTD <b>Versus</b> BISWAJIT CHANDA AND ANR	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR. I U CHOWDHURY MR S A BARBHUYAN	PP, ASSAM
			MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

44	<a href="#">Crl.Pet./623/2024</a> WITH LCR 1 FILE (SCANNED)	IBRAHIM ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J AHMED MS A HUSSAIN H G DAISY MR N ZAMAN	PP, ASSAM
45	<a href="#">I.A.(Crl.)/644/2024</a> LCR 7 FILES <b>in</b> Crl.A./218/2024 <b>WITH</b> <a href="#">Crl.A./218/2024</a>	DIPANKAR KUMAR SINHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY MS A DEKA	
		DIPANKAR KUMAR SINHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM
46	<a href="#">I.A.(Crl.)/1004/2024</a> AB 2149/2024(D/O) <b>in</b> AB/2149/2024	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
47	<a href="#">I.A.(Crl.)/1072/2024</a> CRL.REV.P. 242/2024(D/O), LCR 3 FILES(SCANNED COPY) <b>in</b> Crl.Rev.P./242/2024	NUHU DAIMARI <b>Versus</b> THE STATE OF ASSAM,	RAJU DEURI MR. S K DEORI	PP, ASSAM
48	<a href="#">I.A.(Crl.)/1117/2024</a> <b>in</b> Crl.A./9968/2024  <b>WITH</b> <a href="#">Crl.A./9968/2024</a> (Filing Number)	PANKAJ KALITA <b>Versus</b> NABA KUMAR CHOUDHARY	MS. R KALITA MS. C BARMAN	
		PANKAJ KALITA <b>Versus</b> NABA KUMAR CHOUDHARY	MS. R KALITA	
49	<a href="#">Crl.Pet./1340/2024</a> FIXED	KANAK BORO <b>Versus</b> JOGEN BORO AND ANR	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH T R OVUNG	PP, ASSAM
<b>HEARING</b>				
50	<a href="#">Crl.Pet./816/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	KASHIM SHAH FIROZ MAZUMDER <b>Versus</b> NURUL HAQUE BARBHUIYA AND 2 ORS	MR. A M BARBHUIYA MS A BEGUM	G UDDIN (r-1,2) MR H I CHOUDHURY (r-1,2) MS. P ADHIKARI (r-1,2) PP, ASSAM
51	<a href="#">Crl.A./334/2023</a> WITH LCR 6 FILES, B/O	DEBO PRASAD BARMAN @ DEBA PRASAD BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MS. MEGHALI BARMAN (R- 2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/845/2023</a> <b>in</b> Crl.A./334/2023	DEBO PRASAD BARMAN @ DEBA PRASAD BARMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MS. MEGHALI BARMAN (R- 2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
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7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
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10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
11)	MR A R BHUYAN	11-11-2024	To	29-11-2024
12)	MR G GOSWAMI	15-11-2024	To	20-11-2024

13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
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18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
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26)	MR B P BORAH	20-11-2024	To	23-11-2024
27)	MR. K P PATHAK	19-11-2024	To	26-11-2024
28)	MR. S P ROY	18-11-2024	To	20-11-2024
29)	MR. R ISLAM	19-11-2024	To	30-11-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[ For Wednesday,20th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF THE SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>BAIL HEARING (BA)</b>				
1	<a href="#">Bail Appln./1737/2024</a> PART-HEARD, WITH CASE RECORD(SCANNED COPY), FIXED	KUMARJIT DEB <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY MR. M A CHOUDHURY	PP, ASSAM
2	<a href="#">Bail Appln./2987/2024</a> WITH CASE RECORD(SCANNED COPY)	BIVESH KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARJEE	PP, ASSAM
<b>BAIL HEARING</b>				
3	<a href="#">AB/2512/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	SADDAM ALI @ SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S H SIKDAR MD IMRAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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24)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
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### [ For Wednesday,20th November 2024]

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**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[THIS BENCH WILL SIT AFTER RISING OF  
THE DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/2584/2024</a> FIXED	ILIARS HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD H R AHMED MR J I MONDAL MR J ISLAM MR A MALEK	SC, AG SC, FISHERY SC, FINANCE
<b>ORDERS</b>				
2	<a href="#">Review.Pet./123/2024</a> WP(C) 4597/2023 (D/O), FIXED	DIPALI BOSUMATARI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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### [ For Wednesday,20th November 2024]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 27

[CIVIL BENCH III AND IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/18/2017</a>	INDRAJIT DUTTA CHOUDHURY and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.N C DAS MR. J SARMAH MR.T ROY MS S BHOWMICK MR.S DEY MR B SARKAR	MS. N MODI GA, ASSAM MR P NAYAK (SC, FINANCE, R-4) MR.S DUTTA(R- 2&3) MR.C SHARMA(R- 2&3) MR. H. SARMA, ADDL. SR. GA, ASSAM MR.SIDHANT DUTTA(R- 2&3)
2	<b>WITH</b> <a href="#">WP(C)/5618/2017</a>	INDRAJIT DUTTA CHOUDHURY and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MSB DEVI MR. J SARMAH MR.U K NAIR MS.J PAUL MR.A CHETRY MS S BHOWMICK	GA, ASSAM MR P NAYAK (SC, FINANCE, R-5)
3	<a href="#">WP(C)/7448/2019</a>	SYED TAFIKUDDIN AHMED <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL MR D NATH, SC,APGCL(R-3 & 4)
4	<a href="#">WP(C)/1749/2020</a> FIXED	PARAGSEN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	GA, ASSAM MR. C. SHARMA, SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, WATER RESOURCE
5	<b>WITH</b> <a href="#">WP(C)/1755/2020</a>	DEEPIYOTI KALITA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	GA, ASSAM MR. C. SHARMA, SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, AGRI. DEPARTMENT
6	<a href="#">WP(C)/5429/2020</a> FIXED	BHARAT CH KUMAI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N ANAND MR. A K SINGH MS D SAIKIA	SC, PNRD SC, FINANCE

7	<a href="#">WP(C)/4903/2021</a> B/O	DEEP PAUL <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR M M ZAMAN	SC, PNDR GA, ASSAM SC, APSC MR A K AHMED (r-6) MR DIGANTA BHATTA (r-6) SC, P H E
8	<a href="#">WP(C)/1741/2022</a>	KHARGESWAR LAHKAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S ROY MR R DAS	ASSTT.S.G.I.
9	<a href="#">WP(C)/1798/2022</a>	PRADIP KR. CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, AG SC, PWD
10	<a href="#">WP(C)/2559/2022</a>	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D BHUYAN	MR. C.S. HAZARIKA, GA, ASSAM MR. R.K. TALUKDAR, SC, AG SC, HEALTH SC, FINANCE DEPTT.
11	<a href="#">WP(C)/3047/2022</a>	HARADEV DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR R SINGHA MRS. S P NAIR MS N NEWME	GA, ASSAM
<b>WITH</b>				
12	<a href="#">WP(C)/2958/2022</a>	SMT. KABITA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR D KALITA MS K PHUKAN	GA, ASSAM
<b>WITH</b>				
13	<a href="#">WP(C)/3045/2022</a>	SURESH BAISHYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR R SINGHA MRS. S P NAIR MS N NEWME	GA, ASSAM
14	<a href="#">WP(C)/3343/2022</a>	CHANDAN SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K DAS MR R KARIM MR D BARMAN	GA, ASSAM MR R DHAR, SC, WPT&BC MR S BORTHAKUR (R-5,6) MR. A PHUKAN, SC, GAD MR P H KONWAR (R-5,6)
15	<a href="#">WP(C)/3841/2022</a>	FARHANA BEGUM BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B U LASKAR	GA, ASSAM
16	<a href="#">WP(C)/5370/2022</a>	RAGHUNATH DEKA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B J GHOSH MR. I ALAM MR. T SK MS. R R BORAH	SC, AG SC, PWD SC, PENSION SC, FINANCE
17	<a href="#">WP(C)/5505/2022</a>	ATUL KUMAR DAS @ ATUL DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. U K DAS MS. B D SARMAH MS. H THAKURIA	GA, ASSAM SC, GAD
18	<a href="#">WP(C)/5518/2022</a>	ANJUMA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. H. BURAGOHAIN	SC, APSC SC, TECHNICAL EDU. SC, IRRIGATION
19	<a href="#">WP(C)/6204/2022</a> B/O	DIPANJALI DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, HEALTH
20	<a href="#">WP(C)/7244/2022</a>	MAINUL HOQUE CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A H M R CHOUDHURY	GA, ASSAM
21	<a href="#">WP(C)/7305/2022</a> B/O	ANAM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE
<b>WITH</b>				
22	<a href="#">WP(C)/7288/2022</a>	HABIBUR RAHMAN MAZARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE
23	<a href="#">WP(C)/7876/2022</a>	BASANTA KUMAR HALOI <b>Versus</b> THE ASSAM STATE TRANSPORT CORPORATION AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, TRANSPORT SC, A S T C SC, FINANCE

24	<a href="#">WP(C)/2161/2023</a> B/O	ABU TAHER AHMED <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR DEBA SARMAH MR DEBA SARMAH MR DEBA SARMAH MS N SHYAM MS N SHYAM MR R CHETRY	SC, ELEM. EDU
	<b>WITH</b> <a href="#">I.A.(Civil)/1177/2024</a> in WP(C)/2161/2023	THE STATE OF ASSAM, <b>Versus</b> ABU TAHER AHMED		MR DEBA SARMAH
25	<a href="#">WP(C)/2220/2023</a> FIXED	RISHI GUPTA <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	GA, ASSAM SC, AG MR. S K MEDHI (r-11) SC, FINANCE SC, PWD
26	<a href="#">WP(C)/2224/2023</a> FIXED	MUKAND INFRASTRUCTURE PRIVATE LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	GA, ASSAM
27	<a href="#">WP(C)/3073/2023</a> B/O	YASHODA DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	A G CHOUDHURY MS. S B CHOUDHURY MR. S K DAS	SC, AG MRS. S. BARUAH, (R-1, 3 & 4) SC, FINANCE
28	<a href="#">WP(C)/4407/2023</a>	JANMAJIT DAS AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC, P AND R.D. SC, FINANCE
	<b>WITH</b> <a href="#">WP(C)/4268/2023</a>	RATAN LAL NATH AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC, P AND R.D. SC, FINANCE
30	<a href="#">WP(C)/4971/2023</a>	AMARENDRA SARMA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. J PATOWARY MR. V A CHOWDHURY	GA, ASSAM SC, FINANCE SC, K A A C
31	<a href="#">WP(C)/5807/2023</a>	GANESH CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	MR. R DHAR (R-1 TO R-5) SC, PWD
32	<a href="#">WP(C)/6246/2023</a> B/O	NORTH EAST ENVIRO TECH PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MS. SUDAKSHINA K. MR B KAUSHIK MS A M DCOSTA	SC, HOUSING AND URBAN AFFAIRS SC, GMC
33	<a href="#">WP(C)/7406/2023</a> FIXED	MUSLIM ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
34	<a href="#">WP(C)/7502/2023</a>	CHOU GAMSENG SINGPHO <b>Versus</b> THE ASSAM GAS COMPANY LIMITED AND 2 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR K KHANNA (R-3) MS M DAS (R-3)
35	<a href="#">WP(C)/102/2024</a>	JOYMATI CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE
36	<a href="#">WP(C)/541/2024</a> FIXED	MOUSUMI SARANIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N N JHA MR. M UDDIN MS M SAHOO	GA, ASSAM MR. K K DEKA(R-5) SC, BTC
37	<a href="#">WP(C)/1146/2024</a> B/O	HUSSAIN AHMED CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY	MR S DUTTA (R-7) GA, ASSAM MR. S P CHOUDHURY (R- 3,6) MS S MOCHAHARI (R-7) MR. S DUTTA (R-7) MR S DUTTA (R-7) SC, HOUSING AND URBAN AFFAIRS SC, FINANCE

38	<a href="#">WP(C)/1290/2024</a>	JAHIDUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M AHMED MD I H LASKAR	SC, P AND R.D. GA, ASSAM
39	<a href="#">WP(C)/1443/2024</a> FIXED	SUBRATA KUMAR PAL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR SISHIR DUTTA MR S DUTTA	MR. S MITRA (R-2,3) MR. D J DAS (R-1,2) MR A K BORO (R-2,3) MR. R. RAMEEZ (R-2,3) DY.S.G.I. MR S.MITRA (R-2,3)
40	<a href="#">WP(C)/1611/2024</a>	SACHINDRA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K DAS MR H P GUWALA H P NEOG	GA, ASSAM MR R M DAS (SC, SOCIAL JUSTICE DEPT.) MR R DHAR (SC, TRIBAL AFFAIRS DEPT.) SC, SOCIAL WELFARE SC, FINANCE
41	<a href="#">WP(C)/2198/2024</a>	HARSHA JYOTI PHUKAN AND 158 ORS <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. U SAIKIA MR. S D ROY MS. S SARMA	GA, ASSAM DY.S.G.I.
42	<a href="#">WP(C)/2345/2024</a>	LITTLE SAHARIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	GA, ASSAM
43	<a href="#">WP(C)/2715/2024</a>	BISHAL BASFORE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A GOHAIN	GA, ASSAM SC, FINANCE
44	<a href="#">WP(C)/3184/2024</a>	ASHOK KUMAR SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	SC, BTC SC. AGRICULTURE
45	<a href="#">WP(C)/3324/2024</a> FIXED	LAISHARAM RAMANANDA SINGH <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN MS. R. R. SAIKIA B DAS	MR M R ADHIKARI(CGC) DY.S.G.I.
46	<a href="#">WP(C)/4037/2024</a>	DIPANJALI KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. C BHATTACHARYYA MR R DAS	MR. B D KONWAR SR. ADV. (R-8) SC, AG (A AND E) GA, ASSAM MRS J M KONWAR(R-8) MR. R KALITA(R-8) MR J SINGH(R-8) MR P DOLEY(R-8) SC, HEALTH SC, FINANCE
47	<a href="#">WP(C)/4599/2024</a>	DHANJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S MAHANTA MR. M MAHANTA MR. T K MISRA DIPTI CHAKRAVARTY	SC, PWD
<b><u>BAIL HEARING (BA)</u></b>				
48	<a href="#">Bail Appln./2889/2024</a> WITH SCANNED COPY OF TRIAL COURT RECORD.	RAFIJUL ISLAM @ RAFIJUL ALI @ BABU <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM
<b><u>ORDERS</u></b>				
49	<a href="#">Cont.Cas(C)/176/2016</a>	DWIPEN DEKA <b>Versus</b> KUJENDRA DOLEY and ORS.	MR.P DAS MR. SURAJIT DUTTA MRR K MOUR MR.R DUBEY MS.A B KAYASTHA MS. I DAS MS.R DAS	MR.N HAQUE(R- 1&2)(R-2) MR. P N GOSWAMI (r-4) MR.A K AZAD(R- 1&2)(R-2) MR. D GOGOI (r-4) MS. M KALITA (r-4) MR.KHAYERUDDIN(R- 1&2)(R-2)
50	<a href="#">Cont.Cas(C)/212/2017</a>	SUBHASH CHANDRA DAS and 5 ORS. <b>Versus</b> RABI KOTA and ORS.	MR.M CHANDA MR.D SARMA MR.S CHOUDHURY	MR.P S BHATTACHARYYA(R- 4&5) MS U DAS(R-1) MS.A VERMA(R-1)

51	<a href="#">Cont.Cas(C)/603/2017</a>	SIRAJ UDDIN and 3 ORS. <b>Versus</b> V.K.PIPERSENIA and 6 ORS.	MR. M DUTTA MS.M BARMAN MS.D GHOSH MR.M ISLAM	MR. J HANDIQUE MR. J HANDIQUE MR. R BORPUJARI MR. R BORPUJARI MR D SAIKIA
52	<a href="#">WP(C)/6023/2022</a>	SMT. SUPRIYA NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, AG SC, FINANCE SC, N C HILLS SC, DIMA HASAO
53	<a href="#">Cont.Cas(C)/497/2023</a>	BHABENDRA NATH SAIKIA <b>Versus</b> DR. ASHISH KUMAR BHUTANI, I.A.S. AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA (R-1) MRS. R BORAH (R-1) B. CHETRY (R-1)
54	<a href="#">Review.Pet./171/2024</a> IN WP(C)/2681/2020 (D/O)	BIPUL CH SHARMA @ BIPUL CHANDRA SHARMA <b>Versus</b> INDIAN OVERSEAS BANK AND 5 ORS	MR. J P DAS MS. S SARMA MS S.DAS	SC, I O B
55	<a href="#">Cont.Cas(C)/216/2024</a>	ARJUN SINGH <b>Versus</b> R.P. SINGH AND ANR.	MR S SARMAH MR. J GAUTAM MR S J CHOUDHURY	MR. B GOGOI (R-2) MR P NAYAK (R-2) MR A CHALIHA (R-2)
56	<a href="#">I.A.(Civil)/2207/2024</a> in Cont.Cas(C)/350/2019	RENU SAIKIA, <b>Versus</b> PREETI SUDAN AND 8 ORS.	MR M H AHMED MR M H AHMED I AMIN MR. O ULLAH	MR. S C KEYAL
	<b>WITH</b> <a href="#">Cont.Cas(C)/350/2019</a>	ALL ASSAM HEALTH CENTERS FEMALE ATTENDANTS ASSOCIATION <b>Versus</b> PREETI SUDAN AND 7 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. S C KEYAL
	<b>WITH</b> <a href="#">Cont.Cas(C)/86/2019</a>	HALESWARI BASUMATARY AND 71 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED M M ZAMAN	
	<b>WITH</b> <a href="#">Cont.Cas(C)/164/2019</a>	HASINA KHATUN AND 18 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. S C KEYAL
	<b>WITH</b> <a href="#">Cont.Cas(C)/209/2019</a>	ANDIBI NATH AND 77 ORS. <b>Versus</b> PREETI SUDAN AND 4 ORS	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI MR. D UPAMANYA
	<b>WITH</b> <a href="#">Cont.Cas(C)/252/2019</a>	PANCHAMI BALA RAY AND 71 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. B GOGOI
	<b>WITH</b> <a href="#">Cont.Cas(C)/303/2019</a>	SUNITY BRAHMA AND 66 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED MD. A. HUSSAIN	MR. D SAIKIA MR. S C KEYAL MR. B GOGOI
	<b>WITH</b> <a href="#">Cont.Cas(C)/333/2019</a>	PADUMI BARAH AND 23 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
	<b>WITH</b> <a href="#">Cont.Cas(C)/340/2019</a>	PARUL DAIMARI AND 61 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS	MR M H AHMED MR A HUSSAIN	
	<b>WITH</b> <a href="#">Cont.Cas(C)/550/2019</a>	BHANUMATI BORO AND 54 ORS. <b>Versus</b> PREETI SUDAN AND 2 ORS.	MR M H AHMED	MR. S C KEYAL
	<b>WITH</b> <a href="#">Cont.Cas(C)/452/2023</a>	SMT. SABANTI MISONG @ CHABANTI MISONG AND 58 ORS <b>Versus</b> RAJESH BHUSHAN AND 4 ORS	MR M H AHMED I AMIN MS. N SULTANA	MS. M DEVI (R-2) MR. A DEY (R-2) MR. A DAS (R-2)

**HEARING**

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LEAVE NOTE OF ADVOCATES FOR 20/11/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MR H MAURYA	21-10-2024	To	20-11-2024
6)	MR. N ALAM	04-11-2024	To	20-11-2024
7)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
8)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
9)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
10)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
11)	MR A R BHUYAN	11-11-2024	To	29-11-2024
12)	MR G GOSWAMI	15-11-2024	To	20-11-2024
13)	MR B K KAR	12-11-2024	To	23-11-2024
14)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
15)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
16)	MR. R K BHATRA	12-11-2024	To	24-11-2024
17)	MR. R P SINGH	14-11-2024	To	06-12-2024
18)	MR M Z AHMED	13-11-2024	To	24-11-2024
19)	MR A KALITA	18-11-2024	To	20-11-2024
20)	MR. S SARMA	19-11-2024	To	22-11-2024
21)	MR. M A CHOUDHURY	18-11-2024	To	20-11-2024
22)	MR. O P BHATI	17-11-2024	To	30-11-2024
23)	MR. P P DAS	15-11-2024	To	25-11-2024
24)	MR D C K HAZARIKA	19-11-2024	To	22-11-2024
25)	MRS. A GAYAN	19-11-2024	To	22-11-2024
26)	MR B P BORAH	20-11-2024	To	23-11-2024
27)	MR. K P PATHAK	19-11-2024	To	26-11-2024
28)	MR. S P ROY	18-11-2024	To	20-11-2024
29)	MR. R ISLAM	19-11-2024	To	30-11-2024